

8	6/5/2023	Transfer Petition(Companies Act)	710102041842023		DIVEN DEMBLA VS PRECISION RUBBER INDUSTRIES PRIVATELIMITED	Rule 11 of NCLT,Rule16(d),NCL T Rules,2016	11/8/2023	separate index missed case type wrong(kindly choose case type in transfer application)	varun
9	19/05/2023	Company Petition IB (IBC)	710102045682023		INDIAN BANK VS AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	9/8/2023	Form-B and iRP certificate	Gautam
10	24/05/2023	Company Petition IB (IBC)	710102046972023		PUSHPA GOYAL VS AMAN HOSPITALITY PRIVATE LIMITED	Section 94(1)	9/8/2023	true copy sign missed on every pages annexure TC not allowed	Vishisht
11	24/05/2023	Company Petition IB (IBC)	710102046962023		AMIT GOYAL VS AMAN HOSPITALITY PRIVATE LIMITED	Section 94(1)	2/8/2023	in Index adv Pridhi Singla ji Signature Missing Please Check Once again Properly	Vishisht
12	27/05/2023	Company Petition (Companies Act)	710102048202023		SKAAD INSURANCE SURVEYORS & LOSSASSESSORS PRIVATE LIMITED VS SUSHIL KUMAR AGARWAL	Sec. 241(1)	11/8/2023	file not proper uploaded kindly merge all pdf (contact to registry)	Amit
13	2/6/2023	Company Petition IB (IBC)	710102049982023		JSB CARGO MOVERS PVT. LTD. VS M/S COSCO SHIPPING LINES (INDIA) PVT. LTD.	IBC Under Sec 9	10/8/2023	wrong jurisdiction please contact to registry	VISHAL CHAUDHARY
14	5/6/2023	Company Petition IB (IBC)	710102050632023		HEMANT GOYAL VS M/S COSCO SHIPPING LINES (INDIA) PVT. LTD.	Section 94(1)	9/8/2023	need to sign true copy on every pages on annexure TC not allowed	Vishisht
15	15/06/2023	Company Petition (Companies Act)	710102053432023		VIKAS AGGARWAL VS FOOD AND BIOTECH ENGINEERS(INDIA)PRIVATE LIMITED.	Sec. 58(3),Sec. 59	11/8/2023	all affidavit haryana and notary delhi	SHARAD
16	20/06/2023	Intervention Petition (IBC)	710102054062023		RAMIT GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	3/8/2023	please delete POA.pdf extra pdf	ABHISHEK SETHI
17	20/06/2023	Intervention Petition (IBC)	710102054052023		RAMIT GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	2/8/2023	please delete extra pdf pagination wrong in index	ABHISHEK SETHI
18	20/06/2023	Company Petition IB (IBC)	710102054152023		GHV ADVANCED CARE PRIVATE LIMITED VS DIYOS MEN,S HEALTH CENTERS PRIVATELIMITED	IBC Under Sec 9	10/8/2023	reply missed for demond notice address miss in affidavit Pg-53 cut , Pg-71 to 81,124,125,132,134 to 144 not clear	PREM
19	22/06/2023	Company Petition IB (IBC)	710102054522023		SHUBH LAKSHMI SYNTHETICS PRIVATE LIMITED VS DIYOS MEN,S HEALTH CENTERS PRIVATELIMITED	Rule 11 of NCLT, 2016	10/8/2023	case type wrong main case number not mention in pdf not link application section wrong according your pdf 2nd party not fill in portal Pg-70,71 blur	Rishabh Singh
20	29/06/2023	Contempt Petition (IBC)	710102055672023		PRABHJIT SINGH SONI VS CONCEPT GROUP	Sec 60(5)	3/8/2023	list of date and events and brief synopsis missed incomplete detail in portal counsel details missed after memo party contact to registry	PRABHJIT
21	26/06/2023	Company Petition IB (IBC)	710102055142023		INDUSIND BANK LTD. VS FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED	IBC under Sec 7	4/8/2023	"master index mismatch along wiith other volume master index repeat Page missed after 653 to 763, issue in your index "	Vidushi

22	30/06/2023	Company Petition IB (IBC)	710102055882023		CHOUHARY METALS VS ALCOBEX METALS LIMITED	IBC Under Sec 9	4/8/2023	BR missed demond notice missed list of date and events missed pagination missed in pdf for vakalatnama stamp paper missed pdf not clear please do properly file ccontact to registry	ANINDITA MITRA
23	2/7/2023	Company Appeal(Companies Act)	710102056292023		CHOUHARY METALS VS ALCOBEX METALS LIMITED	Sec 252 (3)	7/8/2023	master data missed 23,25,49-51 page not clear vakaltanama court fee kindly remove and space area attested	Vishav
24	4/7/2023	Company Petition IB (IBC)	710102056642023		DCB BANK LTD VS KALKA HOME DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	9/8/2023	"please delete party KALKA HOME DEVELOPERS PRIVATE LIMITED from Petitioner name volume-1 index missed for 1 to 40, form B missed please conract to regitsry "	HASHMAT NABI
25	5/7/2023	Company Petition (Companies Act)	710102057032023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ATUL K. GARG & CO.	Sec. 140(5)	14/08/2023	in memo of parties name and master data attached name not match contact registry	sfionclt
26	7/7/2023	Company Appeal(Companies Act)	710102057892023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ATUL K. GARG & CO.	Sec 252 (3)	7/8/2023	wrong pdf upload kindly all merge pdf in final pdf upload and (come to registry)	CS CHARU GUPTA
27	7/7/2023	Company Appeal(Companies Act)	710102058142023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ATUL K. GARG & CO.	Sec 252 (1)	8/8/2023	who appear not mentioned and index detail also missed page ,83 ,92,101,108 ,109,117-118,124-127 ,143-145 not clear all affidavit up and notary delhi proof of service not clear show (come to registry)	ANJALI YADAV
28	8/7/2023	Company Petition IB (IBC)	710102058582023		INDIAN BANK VS ABHIT SUD	Section 95(1)	11/8/2023	case type wrong , master date missed and date missed in vakalatnama	RAJESH KUMAR GAUTAM
29	8/7/2023	Company Petition IB (IBC)	710102058552023		INDIAN BANK VS AJIT KUMAR SUD	Section 95(1)	11/8/2023	master date missed and date missed in vakalatnama	RAJESH KUMAR GAUTAM
30	10/7/2023	Intervention Petition (IBC)	710102058972023		BALDEV METALS PVT. LTD VS KIRAN UDYOG PVT LTD	Rule 11 of NCLT, 2016	9/8/2023	section wrong please choose rule-11 vakalatnma missed and date missed on vakalatnama	Karan Bindra
31	7/7/2023	Company Petition IB (IBC)	710102058262023		SANJAY VASUDEV VS KIRAN UDYOG PVT LTD	Section 94(1)	4/8/2023	Pg-66 to 76,95,96,97,118,120,123A,127, 129 to 133, 166,173,187,193,194, to199, 202 to 208,not clear and in hindi Pg-145 to 148 cut,	Dyuti
32	10/7/2023	Company Petition IB (IBC)	710102058932023		UNION BANK OF INDIA LIMITED VS VAIBHAV AGARWAL	Section 95(1)	8/8/2023	please do file properly contact to registry	Harshit Gupta

33	7/7/2023	Company Petition IB (IBC)	710102058272023		MINAKSHI VASUDEV VS VAIBHAV AGARWAL	Section 94(1)	4/8/2023	;Pg-66 to 76,95,96,97,118,120,123A,127, 129 to 133, 166,173,187,193,194, to199, 202 to 208,not clear and in hindi Pg-145 to 148 cut,	Dyuti
34	11/7/2023	Company Appeal(Companies Act)	710102059532023		MINAKSHI VASUDEV VS VAIBHAV AGARWAL	Sec 252 (3)	11/8/2023	DD not deposited.	Vishal
35	11/7/2023	Company Petition IB (IBC)	710102059162023		UNION BANK OF INDIA LIMITED VS UJWAL GUPTA	Section 95(1)	8/8/2023		Harshit Gupta
36	11/7/2023	Contempt Petition (IBC)	710102059322023		PRAMA HIKVISION INDIA PRIVATE LIMITED VS PMS-COM-PRO (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/8/2023	please contac t registry for regarding your file	RAVIKUMAR
37	11/7/2023	Company Petition IB (IBC)	710102059132023		UNION BANK OF INDIA LIMITED VS VIPUL GUPTA	Section 95(1)	8/8/2023	please do propelry file and contactv to registry	Harshit Gupta
38	13/07/2023	Company Petition IB (IBC)	710102060312023		M/S SHIVAM MINERAL SUPPLIERS VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	14/08/2023	ticket not allowed on content of vakalatnma pagination missed in vakalatnma pagination wrong accordign pdf	Parveen
39	12/7/2023	Company Appeal(Companies Act)	710102059842023		M/S SHIVAM MINERAL SUPPLIERS VS NKG INFRASTRUCTURE LIMITED	Sec 252 (3)	1/8/2023	MOA, AOA, stk 7 and master data wrong company come to registry	Siddharth Batra
40	15/07/2023	Company Petition IB (IBC)	710102062132023		TRESCO HOMES PRIVATE LIMITED VS SOHO LIMITED	IBC under Sec 7	9/8/2023	volume wise index missed	Abhishek Anand
41	18/07/2023	Company Petition IB (IBC)	710102063162023		GAGAN CHHABRA VS SMS VISHWA JV	IBC Under Sec 9	4/8/2023	index and pdf pagination wrong please check properly	Bhargavi
42	18/07/2023	Company Petition IB (IBC)	710102063142023		MODERN BUILDMART PRIVATE LIMITED VS BRIJ RAJ LAND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	9/8/2023	Pg-30 to 34 true copy sign missed	RAKESH KUMAR
43	20/07/2023	Company Petition IB (IBC)	710102063592023		HELLA INFRA MARKET PRIVATE LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	7/8/2023	affidavit address mismatch for verification true copy sign missed on every pages	Rahul Ray
44	20/07/2023	Company Appeal(Companies Act)	710102063612023		HELLA INFRA MARKET PRIVATE LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	Sec 252 (3)	8/8/2023	case type wrong, stk 7 missed income tax service missed Exemption application kindly remove Come to registry	Jayant
45	7/7/2023	Company Petition IB (IBC)	710102058232023		KAUSHALYA DEVI VS NUTECH CONTRACTS PRIVATE LIMITED	Section 94(1)	4/8/2023	Pg-265 to 268,273,275,276,277,295 not clear Pg-334.335 cut need to sign on vakalatnama every member	Dyuti

46	20/07/2023	Company Petition IB (IBC)	710102063682023		KAPIL KUMAR VS SOLITAIRE INFOMEDIA PRIVATE LIMITED	IBC under Sec 7	2/8/2023	"need to affidavit for all applicant ,Pg-155,159 to 167,189,238,242,262,266,267,271,275,286,289,293,298,386 to 393,458 to 464,488,489,490,495,497,503,508,524,527,528,529,532,535,598,604,606,614,645 to 652,813,822,823,829,840,859,877,882,886 to 897,904,905,944,946,947,948,985,991,992,994 to 1014,1036,1054 to 1056,1066,1082 to 1111,1142,1143,1148 to 1159,1210 to 1214,1221,1222,1224 to 1229,1243 to 1245,1247,1255 to 1256,1258,1275 to 1278.1333,1335 to 1342,1362 to 1364,1400 to 1409,1457 to 1459.1467.1523.1527.1536.153	ADITYA MADAAN
47	18/07/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102063032023		SHARMA STRIPS PRIVATE LIMITED VS SOLITAIRE INFOMEDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/8/2023	nclt original order missed	Mohit Agrawal
48	7/7/2023	Company Petition IB (IBC)	710102058252023		MANOJ KUMAR VS SOLITAIRE INFOMEDIA PRIVATE LIMITED	Section 94(1)	4/8/2023	Pg-66 to 76,95,96,97,118,120,123A,127,129 to 133,166,173,187,193,194, to199,202 to 208,not clear and in hindi Pg-145 to 148 cut,	Dyuti
49	21/07/2023	CA(A) Merger and Amalgamation(Companies Act)	710102063982023		PADAMNABH TRADING PRIVATE LIMITED VS SHUBHRAM HOSPITAL SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/8/2023	first motion not link, vardhman fabrics pvt ltd company detail missed in online portal affidavit gurugram and notary delhi 100 page missed vakalatnama wrong auditor report missed	aaryan sharma
50	21/07/2023	Company Petition IB (IBC)	710102063932023		MANOJ KUMAR SALUJA VS MG MOBILES INDIA PRIVATE LIMITED	IBC Under Sec 9	2/8/2023	index missed \\\volume wise index missed Pg-28,42 not clear demond notice missed reply missed or 9-3-B certificate missed master data missed	SNEHA BOTWE
51	21/07/2023	Company Petition IB (IBC)	710102064012023		CATALYST TRUSTEESHIP LIMITED VS BCC INFRASTRUCTURES PRIVATE LIMITED	IBC under Sec 7	2/8/2023	Pg-64,67,399,398, Pg-781,783,785,846,847,in hindi	Wamika
52	20/07/2023	CA(A) Merger and Amalgamation(Companies Act)	710102063762023		YMER TECHNOLOGY INDIA PRIVATE LIMITED VS BCC INFRASTRUCTURES PRIVATE LIMITED	Sec. 230-232, Sec 234	10/8/2023	counsel detail missed in index 2nd company detail missed in online portal 196-200,106 page not clear (come to registry)	Ramanathan N

53	24/07/2023	Company Petition IB (IBC)	710102064922023		MODERN SOLAR PRIVATE LIMITED VS CLARO ENERGY PRIVATE LIMITED	IBC under Sec 7	1/8/2023	SYNOPSIS missed in index need to sign on every pages application need to true copy on every pages annexure contact to registry regarding your file Pg-46,48, double pagination not allowed Form-2 missed Form-3B missed IRP certificate missed Total amount less than 1 crore	Samrat
54	26/07/2023	Company Petition IB (IBC)	710102065352023		SHRI DURGA SCAFFOLDING NOIDA PRIVATE LIMITED VS APEX INFRA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	7/8/2023	reply of notice missed or 9-3-B certificate verification date missed in affidavit need to true copy sign on every pages Pg-81 to 86, 92,98,448 to 450,464 not clear court fee and welfare missed in vakalatnama	Gursat
55	26/07/2023	Company Petition IB (IBC)	710102065642023		V-CON INTEGRATED SOLUTIONS PRIVATE LIMITED VS VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	7/8/2023	sign missed after index volume-1 pagination missed in pdf need to true copy sign on every pages service missed court fee and welfare missed in vakalatnama	Kritika Nagpal
56	25/07/2023	Company Petition IB (IBC)	710102065212023		UMESH GUPTA VS VALUEMOBI MEDIA PRIVATE LIMITED	IBC Section 59	1/8/2023	Pg-61 to 65,68,70,107,190,191,196, not clear	Umesh Gupta
57	25/07/2023	Company Petition IB (IBC)	710102065162023		RAJ KUMAR SHRIVASTAVA AND OTHERS VS IMPERIA WISHFIELD PRIVATE LIMITED	IBC under Sec 7	4/8/2023	"mobile number not mention in after master index , volume-1 index volume-2 index , after all index mobile number missed Pg-278,280,289,290,292,297,301,302,319,325,331,337,338,345,346,349,350,352,357,387 to 411, 732,1079,1081,1156,1206,1208,1210,1212,1214,1216,1218,1222,1224,1383,1519,1676,1677,1753,1834,2199,2203,2205,2209,2211,2213,2215,2217,2221,2277,2359,2366,2443,2533,2536,2614,2750,2813,2817,2821,3102,3171,3175,3176,3177 not clear Pg-740,1605,2155,2363,cut"	LOKESH
58	27/07/2023	Company Petition (Companies Act)	710102065822023		PRAGATI SHEEL BUILDERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	3/8/2023	case type wrong all pdf merge and upload final pdf	AVNISH SHARMA
59	26/07/2023	Company Petition IB (IBC)	710102065572023		V-CON INTELLIGENT SECURITY PRIVATE LIMITED VS MOBONAIR WIRELESS PRIVATE LIMITED	IBC Under Sec 9	7/8/2023	court fee and welfare missed in vakalatnama service missed	Kritika Nagpal

60	27/07/2023	Company Appeal(Companies Act)	710102066112023		V-CON INTELLIGENT SECURITY PRIVATE LIMITED VS MOBONAIR WIRELESS PRIVATE LIMITED	Sec 252 (1)	10/8/2023	all hand written pages should be typed master data missed 25rs welfare missed income tax service missed all annexure pages true copy and sign missed	SINHA SHREY
61	29/07/2023	Company Petition (Companies Act)	710102066772023		MR. SANJAY AGGARWAL VS MPN FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT	4/8/2023	list of date and brief synopsis missed kindly remove application and file separately, 29-42,46-52,60,89,91,100-103,111,113 page not clear ,86-88,96-99 english translation missed	Shivam Gautam
62	27/07/2023	Intervention Petition(Companies Act)	710102066072023		ASHOK MANCHANDA VS RAJESH MANCHANDA	Rule 11 of NCLT	9/8/2023	Section wrong & List of Date events Missing & Synopsis Missing advance Service Missing & Case Type Missing	PRATEEK
63	28/07/2023	Company Appeal(Companies Act)	710102066542023		ASHOK MANCHANDA VS RAJESH MANCHANDA	Sec 252 (3)	4/8/2023	42,55,57,59,63-64,113,125 page not clear memo of parties all applicant and respondent details missed in online portal	ABNISH KUMAR
64	29/07/2023	CA(A) Merger and Amalgamation(Companies Act)	710102066922023		TECHPARK MAINTENANCE SERVICES PRIVATE LIMITED VS RAJESH MANCHANDA	Sub-section (I) of section 230	4/8/2023	volume wise index missed,212,335,426,432 master index wrong	ASHOK KUMAR VERMA
65	27/07/2023	Transfer Petition (IBC)	710102066092023		V INSPIRER FACILITY MANAGEMENT PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD PROPERTYMANAGEMENT SERVICES INDIA PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	7/8/2023	case type wrong please choose TA please mention case no in cover page list of date and brief synopsis affidavit address mismatch for verification	Ricky
66	28/07/2023	Intervention Petition (IBC)	710102066222023		SANJEEV KUMAR VS MASCOT SAHO HOMES PVT LTD	Sec 60(5)	8/8/2023	setion wrong according your pdf technically	sushant dogra
67	28/07/2023	Company Petition IB (IBC)	710102066712023		ASTRUM VALUE HOMES PRIVATE LIMITED VS STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	10/8/2023	Pg-38,40,60,62 not clear Form-2, Form-B, lrp certificate missed as per adv	ANANNYA
68	1/8/2023	Company Petition IB (IBC)	710102067432023		RAJ BHATI VS M/S UNION BANK OF INDIA CORPORATE BANK	Section 94(1)	8/8/2023	affidavit and verification not mismatch Pg-23 to 38, 49 to 60, not clear date not mention in vakalatnama missed	Prakash Legal Advisers
69	29/07/2023	Company Petition (Companies Act)	710102066742023		VIDHI SHARMA VS GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/8/2023	107-116,182-183,213,218-220,221,223-226 page not clear	Mr. Amit Goel
70	29/07/2023	Company Petition IB (IBC)	710102066752023		ACE FOOTMARK PRIVATE LIMITED VS GREEN APPLE PROPERTIES PRIVATE LIMITED	IBC Under Sec 10	7/8/2023	need to sign on every pages in application need to true copy sign on every pages ticekt not allowed on content vakalatnama serviec missed	Ajay

71	31/07/2023	Company Petition IB (IBC)	710102067172023		SCB STEELS PRIVATE LIMITED VS JINDAL BUILDSYS LIMITED	IBC Under Sec 10	7/8/2023	council details missed after page no 18, court fee and welfare missed respondent no need in section 10 please contact to registry	Bharti Nawlani
72	1/8/2023	Company Petition IB (IBC)	710102067442023		ADESH BHATI VS M/S UNION BANK OF INDIA CORPORATE BANK	Section 94(1)	8/8/2023	affidavit and verification not mismatch Pg-22,23 to 37,43,48 to 65 not clear date not mention in vakalatnama missed	Prakash Legal Advisers
73	31/07/2023	Company Petition IB (IBC)	710102067182023		SARISH KUMAR CHAUDHRY VS ELEGANT I.T. SOLUTIONS PVT. LTD.	IBC under Sec 7	7/8/2023	Pg-25,26,27,32,33,37,38,39,42 to 47,51 not clear Form-B, IEP certificate missed	Aditya Singh
74	3/8/2023	Company Petition IB (IBC)	710102068072023		NITIN JAIN VS SYNDICATE BANK	Section 94(1)	14/08/2023	Pg-36 to 81 not clear Pg-94 to 111,132, to 141,hindi and not clear volume -2 missed	RAKESH KUMAR
75	2/8/2023	Company Petition (Companies Act)	710102067682023		MINU SUBBA VS M C HOLDINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/8/2023	petition every sign missed wrong vakalatnama	Aparna Jain
76	3/8/2023	Company Petition IB (IBC)	710102067822023		ABHILASHA COMMERCIAL PVT.LTD.. VS METHODEX SYSTEMS PRIVATE LIMITED	IBC under Sec 7	11/8/2023	affidavit address and verification mismatch IRP certificate missed Form-B missed Pg-198, 398,399 missed	Debarshi Chakraborty
77	3/8/2023	Company Petition (Companies Act)	710102067972023		KIMO CLOTHING DESIGN CONCEPT PRIVATE LIMITED VS THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	9/8/2023	8,30,144 page not clear	Satyapal
78	3/8/2023	Company Petition (Companies Act)	710102067902023		SERIOUS FRAUD INVESTIGATION OFFICE VS PUNJ-LLOYD LIMITED	Sec. 241(1)	11/8/2023	exemption application kindly remove in petition respondent detail missed in online portal petition under other read with all section 85 page applicant sign missed 1 court fee missed and welfare kindly attest space area advocate sign missed in index Moa And Aoa, master data missed	sfionclt
79	3/8/2023	Company Petition IB (IBC)	710102067832023		ABHILASHA COMMERCIAL PVT.LTD.. VS METHODEX SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	14/08/2023	affidavit address and verification mismatch volume wise index missed Pg- 136 cut vakalatnama missed Pg500,501 missed	Debarshi Chakraborty
80	2/8/2023	Company Petition IB (IBC)	710102067742023		CMI LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	IBC Under Sec 9	8/8/2023	Pg-58 to 67 not clear	MILAN
81	1/8/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102067472023		KOLMEKS INDIA PRIVATE LIMITED VS KOLMEKS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/8/2023	117,176-177,180,192,225,228,232,233-236,238-241,242,244-249 page not clear	MANISH GUPTA

82	3/8/2023	Company Petition IB (IBC)	710102067872023		B L KASHYAP AND SONS LIMITED VS SUPERTECH REALTORS PRIVATE LIMITED	IBC Under Sec 9	7/8/2023	Pg-33,34,104,108,109,110,119,127,130,146,147,154,157,158,159,163,168,171,176,180,186,190,194,202,203,206,207,207,208,211,214,215,219,235,243,244,260,267,291 to 295,300,310,311,314,320,322,347,350,353,355 to 358,362 to 364,377,to 380,385 to 394 to 397,413,426,436,445 not clear court fee missed TC not allowed need to true copy,	ANUBHA GOEL
83	3/8/2023	Company Petition (Companies Act)	710102067912023		MINU SUBBA VS SUBBA MICROSYSTEM LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	8/8/2023	55,59,77,81,85,87,90	Aparna Jain
84	2/8/2023	CA(A) Merger and Amalgamation(Companies Act)	710102067562023		MANN NUTRITIONAL FOODS PRIVATE LIMITED VS SUBBA MICROSYSTEM LIMITED	Sec. 230-232, Sec 234	8/8/2023	95,182 page not clear rajdeep mann, savita lakra affidavit haryana and notary noida	Rajeev K Goel
85	1/8/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102067492023		SPACK AUTOMOTIVES PRIVATE LIMITED VS SUBBA MICROSYSTEM LIMITED	Sec. 230-232 - Second Motion	11/8/2023	gatorcorp company indepedent report missed	J SAGAR ASSOCIATES DELHI
86	7/8/2023	Company Petition IB (IBC)	710102068732023		SHEULI MISHRA VS PUNJAB NATIONAL BANK	Section 94(1)	14/08/2023	emial id and mobile no missd after index and after memo party Pg-23 to 26 not clear date missed in vakalatnama master data missed	Prakash Legal Advisers
87	7/8/2023	Company Appeal(Companies Act)	710102068922023		SHEULI MISHRA VS PUNJAB NATIONAL BANK	Sec 252 (3)	9/8/2023	2nd respondent not added in online portal 70-78 page not clear company master data missed and proof of service missed	Sachin Arora
88	7/8/2023	Company Petition (Companies Act)	710102068872023		JMDR INFRA PROJECTS PRIVATE LIMITED VS MRS. NIHARIKA MISRA	Sec. 241(1),Rule 11 of NCLT	9/8/2023	kindly remove application in petition all affidavit up and notary delhi 37-39,42,101-102 page not clear 93,94 page missed 1 rs court fee missed and kindly remove welfare and court fee and attest space area	ADITYA
89	5/8/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102068552023		SIDH LOGISTICS PRIVATE LIMITED VS MRS. NIHARIKA MISRA	Sec. 230-232 - Second Motion	10/8/2023	106-127,143-161 page not clear CS MOA kindly nclt form 12 add	Neeraj Arora
90	4/8/2023	Company Petition IB (IBC)	710102068372023		BRIJESHWAR DAYAL MANGAL & ANR VS RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	11/8/2023	section wrong please choose rule -11 for Contempt Petition	Utkarsh Joshi

91	4/8/2023	Company Petition IB (IBC)	710102068322023		THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED VS RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED	IBC Section 59	14/08/2023	Pg- 1 to 6 missed council details missed after index memo party missed Pg51,52,66,67,96 to 100 ,103, 106,107,114,115,214,416 to 423,425 to 435,437,438,439,469,470,541, not clear volume wise index missed	Saudhamini lyengar
92	6/8/2023	Company Petition IB (IBC)	710102068642023		HELLA INFRA MARKET PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	14/08/2023	affidavit address and verification mismatch need to true copy sign on every mpages volume wise index missed Pg237 cut Pg-258,259,267,268 not clear vakalatnama ticket not allowed on content of vakalatnma	Rahul Ray
93	4/8/2023	Company Petition IB (IBC)	710102068362023		HDFC BANK LIMITED VS MOUNTAIN MEADOW HOLIDAYS PRIVATE LIMITED	IBC under Sec 7	11/8/2023	Pg-139 to 151,302,334,341 blur pages	Irfan Ahmed
94	7/8/2023	Company Petition IB (IBC)	710102068672023		FORTUNE MARKETING THROUGH ASHISH KUMAR VS MDM TELEVENTURES PRIVATE LIMITED	IBC Under Sec 9	14/08/2023	jurisdiction wrong	Gautam
95	7/8/2023	Company Petition IB (IBC)	710102068812023		SAJAL KANTI MISHRA VS PUNJAB NATIONAL BANK	Section 94(1)	14/08/2023	affidavit address and verification mismatch Pg-22 to 25,48 not clear date missed in vakalatnama master data missed	Prakash Legal Advisers
96	8/8/2023	Company Appeal(Companies Act)	710102069072023		SAJAL KANTI MISHRA VS PUNJAB NATIONAL BANK	Sec 252 (3)	10/8/2023	all petitioner and respondent details missed in online portal all affidavit notary not proper show 89-90,91 page not clear 91-92,124,126,137,141,166-167 translation missed income tax service wrong	Sourabh Gupta
97	8/8/2023	Company Petition (Companies Act)	710102069162023		PRATIBHA PRINTOPACK PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	9/8/2023	pdf not proper upload	VISHAL GUPTA
98	9/8/2023	Company Appeal(Companies Act)	710102069452023		PRATIBHA PRINTOPACK PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/8/2023	41-46,70 page not clear 46 after numbering missed	Shivam
99	8/8/2023	Company Petition IB (IBC)	710102069272023		MAGNUM INDIA HOTEL MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	14/08/2023	incomplete cover page, council details missed after index Pg-88 to 90,105 to 108,	ASHOK KUMAR VERMA
100	8/8/2023	Company Petition IB (IBC)	710102069192023		POWER MECH PROJECTS LIMITED VS NTPC BHEL POWER PROJECTS PRIVATE LIMITED	IBC Under Sec 9	14/08/2023	council details missed after index list of date missed council details missed after memo party please do file properly please make volume wise index or contact to registry	SVS CHOWDARY

101	7/8/2023	Company Petition IB (IBC)	710102068902023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS MISSION HOLDINGS PRIVATE LIMITED	IBC under Sec 7	11/8/2023	FORM-2 Form-B missed Pg-75 to 78,453,to 456 not clear	MITAL AND MITAL
102	5/8/2023	Company Petition IB (IBC)	710102068612023		HDFC BANK LTD VS FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC under Sec 7	11/8/2023	Pg-203 to 206,208,376 to 378,381,384,387,390,393,396,399,402,478 to 480 not clear	Irfan Ahmed
103	14/03/2023	Interlocutory Application (I.B.C)	710102023862023	COMPANY PETITION IB (IBC)/1456(ND)2018	JATALIA GLOBAL VENTURES LIMITED VS GOKUL EXIM PVT LTD	Rule 11 of NCLT, 2016	10/8/2023	Sign Missing on Index Date also Missing on Index MOP and Prayer	Pradeep Kumar
104	24/03/2023	Interlocutory Application (I.B.C)	710102027672023	COMPANY PETITION IB (IBC)/902(ND)2022	VIVEK PARTI VS GOKUL EXIM PVT LTD	Application under any other provisions- IBC	4/8/2023	Main Case Wrong in PDF (In Affidavit Also)	KARAN
105	27/04/2023	Interlocutory Application (I.B.C)	710102039352023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAMESH KUMAR PAL & ANR. VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	8/8/2023	please entry applicant Vishal Oberoi in portal page no.17-24 not clear page	Anurag
106	29/04/2023	Restoration Application (Companies Act)	710102039862023	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 48	4/8/2023	section wrong please choose section any other provision and please mention section 48(2) in index	Neha Kapoor
107	9/5/2023	Restoration Application (IBC)	710102042542023	COMPANY PETITION IB (IBC)/2192(ND)2019	PUNEET ARORA VS VARDHMAN ESTATES & DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/8/2023	Affidavit address mismatch from notary	Pawan
108	15/05/2023	Interlocutory Application (I.B.C)	710102044172023	COMPANY PETITION IB (IBC)/401(ND)2017	MR. KAPIL VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	10/8/2023	respondent details fill online according to mop applicant detail incomplete in online portal, date missing on vakalatnama.	SAMARTH AGRAWAL
109	17/05/2023	Company Appeal (IBC)	710102045042023	COMPANY PETITION IB (IBC)/323(ND)2019	RPFC VS MR. VIKRAM SINGH	Sec 42	14/08/2023	Date and Place and Sign Missing On List of dates &&& Events date Missing on Prayer Do sign Also along with true copy on Annexure's Correct Main case No. on Vakalatnama Correct respondent name on Online Portal	Rajesh Kumar
110	19/05/2023	Interlocutory Application (I.B.C)	710102045742023	COMPANY PETITION IB (IBC)/312(ND)2021	ICEBERG DEVELOPERS PVT LTD VS ICEBERG DEVELOPERS PVT LTD	Sec 60(5)	11/8/2023	applicant respondent details fill online according to memo of party	Sidhartha
111	17/05/2023	Company Application(Companies Act)	710102045262023	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	SURPREET SINGH SURI VS ROHIT GUPTA	Rule 11 of NCLT	2/8/2023	section mention in index and application	Anurag
112	21/05/2023	Interlocutory Application (I.B.C)	710102046092023	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS E-STORE INDIA A VENTURE OF AXIS E-CORP SOLUTION PVT. LTD	Application under any other provisions- IBC	10/8/2023	Correct your Petitioner &&& Respondent In PDF Memo of Parties	gopal

113	24/05/2023	Interlocutory Application (I.B.C)	710102046902023	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK CHOUDHARY VS BSE LIMITED	Sec 60(5)	7/8/2023	Rearrange Index Correctly, section mention on index second applicant details mention online portal and affidavit attach First Master Index then Vol-I Index Add all Parties In Online Portal	Ramesh Chandra Mishra
114	1/6/2023	Company Application(Companies Act)	710102049572023	COMPANY PETITION (COMPANIES ACT)/138(ND)2011	MR KAMALJIT SACHDEVA VS KEWAL AUTOMIBLES PVT LTD	Rule 11 of NCLT	10/8/2023	all applicant affidavit attach	Amarjit Singh
115	28/05/2023	Interlocutory Application (I.B.C)	710102048352023	COMPANY PETITION IB (IBC)/1529(ND)2019	MR ASHWIN LILADHAR SHAH VS MR PRABHAKAR KUMAR	Sec 60(5)	11/8/2023	Section mention in index and sign date place details missing in index and mop	Rashmi
116	5/6/2023	Restoration Application (IBC)	710102050662023	COMPANY PETITION IB (IBC)/681(ND)2021	LEO TIMBER PRIVATE LIMITED VS MR PRABHAKAR KUMAR	Rule 11 of NCLT, 2016	8/8/2023	applicant sign missing in prayer and due payment other section 48	Anurag
117	6/6/2023	Restoration Application (Companies Act)	710102050952023	COMPANY PETITION (COMPANIES ACT)/33(ND)2015	ANOOP RASTOGI VS GARH GANGA RETREAT PRIVATELIMITED	Rule 11 of NCLT	11/8/2023	PLEASE FILL CORRECTLY PARTY NAME In On-line Portal as per Memo of parties NCLT Order Missing	CHANDRA
118	8/6/2023	Company Appeal (IBC)	710102051862023	COMPANY PETITION IB (IBC)/307(ND)2019	M/S OM RETAIL VS ANIL KOHLI	Sec 42	4/8/2023	all party fill in portal please mention true type from where	RUPESH
119	10/6/2023	Interlocutory Application (I.B.C)	710102052242023	COMPANY PETITION IB (IBC)/342(ND)2017	MOHIT CHAWLA VS ANIL KOHLI	Sec 54(1)	11/8/2023	Ticket not allowed mid on vakalatnama and page no. 67 has vakalatnama and index show power of attorney plz correct index	PULKIT GOYAL
120	15/06/2023	Interlocutory Application (I.B.C)	710102053232023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA	Sec 60(5)	4/8/2023	Liquidator details fill on line portal according to mop	Pankaj
121	14/06/2023	Restoration Application (IBC)	710102052922023	COMPANY PETITION IB (IBC)/1744(ND)2019	DHRUVA CHOUDHARY VS DEBASHISH NANDA	Rule 11 of NCLT, 2016	3/8/2023	Due payment section 155 application or petition of restoration mention in prayer	Rakesh
122	14/06/2023	Interlocutory Application (I.B.C)	710102053142023	COMPANY PETITION IB (IBC)/744(ND)2022	BABITA JAIN VS STARLIT POWER SYSTEMS LIMITED	Sec 60(5)	4/8/2023	please remove STARLIT POWER from online portal	MOHD NAZIM KHAN
123	17/06/2023	Interlocutory Application (I.B.C)	710102053762023	COMPANY PETITION IB (IBC)/559(PB)2017	PADIA TIMBER VS M/S PADIA TIMBER COMPANY PVT. LTD.	Sec 60(5)	4/8/2023	Liquidator details fill on line portal according to mop	Pankaj
124	17/06/2023	Interlocutory Application (IBC)	710102053752023	COMPANY PETITION IB (IBC)/559(PB)2017	PADIA TIMBER CO. (P) LTD. VS BANK OF BARODA	Sec 60(5)	4/8/2023	liquidator details fill on line portal according to mop	Pankaj
125	16/06/2023	Interlocutory Application (I.B.C)	710102053492023	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS M/S APPLE SPONGE AND POWER LTD	Sec 60(5)	10/8/2023	memo party missing not show in index and page no.121 cut page, notary not visible	Rajinder
126	21/06/2023	Interlocutory Application (I.B.C)	710102054342023	COMPANY PETITION IB (IBC)/307(ND)2019	CENTRAL GST & CX DEPARTMENT CGST DELHI WEST COMMISSIONERATE VS MR. ANIL KOHLI LIQUIDATOR OF M/S FRANCO LEONE LIMITED	Sec 42	4/8/2023	Sign application all pages, True copy missing on annexures	Arjun Jain
127	16/06/2023	Interlocutory Application (I.B.C)	710102053522023	COMPANY PETITION IB (IBC)/440(ND)2021	ABHISHEK KUMAR VS ANIL KAUSHAL & ORS.	Application under any other provisions- IBC	3/8/2023	incomplete file plz arrange pdf accordingly index, memo of parties, application, affidavit annexures etc	Abhishek

128	24/06/2023	Interlocutory Application (I.B.C)	710102055052023	COMPANY PETITION IB (IBC)/822(ND)2021	UMESH GUPTA (LIQUIDATOR) VS ANIL KAUSHAL & ORS.	Application under any other provisions- IBC	3/8/2023	Application all page sign, page no 11 12 missing affidavit missing, true copy missing on annexures	Umesh Gupta
129	20/06/2023	Interlocutory Application (I.B.C)	710102054022023	COMPANY PETITION IB (IBC)/2590(ND)2019	VINITA VS MAHESH TANEJA LIQUIDATOR	Sec 60(5)	1/8/2023	required all applicants affidavit.	Vinita
130	29/06/2023	Interlocutory Application (I.B.C)	710102055732023	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	10/8/2023	section not mention in index, notary not visible	VIPIN KUMAR KUSHWAHA
131	4/7/2023	Company Appeal (IBC)	710102056912023	COMPANY PETITION IB (IBC)/429(ND)2019	EMPLOYEES PROVIDENT FUND ORGANIZATION VS TRISTAR GLOBAL INFRASTRUCTURE PVT LTD	Sec 42	10/8/2023	please need to sepralty both file contact to registry for your file	Rajesh Kumar
132	4/7/2023	Interlocutory Application (I.B.C)	710102056892023	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP SHRI VISHNU EATABLES INDIA LTD VS TRISTAR GLOBAL INFRASTRUCTURE PVT LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	3/8/2023	rp detail fill incomplete on online portal	JAGNEET SINGH
133	5/7/2023	Interlocutory Application (I.B.C)	710102056952023	COMPANY PETITION IB (IBC)/589(PB)2020	ANIL SYAL VS TRISTAR GLOBAL INFRASTRUCTURE PVT LTD	Application under any other provisions- IBC	3/8/2023	section mention in index or application	MANOHAR MALIK
134	5/7/2023	Interlocutory Application (I.B.C)	710102057102023	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADAURIYA VS MR. RAJEEV GUPTA	Sec 66(1)	9/8/2023	section wrong according your pdf applicant respondent details incomplete online portal sign missed every page of application	Vishal
135	4/7/2023	Restoration Application (IBC)	710102056712023	COMPANY PETITION IB (IBC)/1744(ND)2019	GAURAV JINDAL VS DEBASHISH NANDA	Rule 11 of NCLT, 2016	3/8/2023	due payment other section 155	Rakesh
136	3/7/2023	Interlocutory Application (I.B.C)	710102056612023	COMPANY PETITION IB (IBC)/750(PB)2018	BULLAND REALTORS PVT. LTD. VS RAJINDER KUMAR KATHURIA	Sec 60(5)	10/8/2023	Section Not Mentioned In Index and In Application True copy and Sign Missing on some Pages	SHIKHAR
137	7/7/2023	Restoration Application (IBC)	710102058102023	COMPANY PETITION IB (IBC)/570(ND)2018	WOG TECHNOLOGIES PRIVATE LIMITED VS BASANT LAHARIA	Application under any other provisions- IBC	10/8/2023	Correct your section as rule 48(2) in Index and in Application and section wrong Chosen Choose(Application any other Provision IBC)	RAKESH MOHAN SHARMA
138	6/7/2023	Company Application(Companies Act)	710102057532023	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/119(ND)2022	ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED VS ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED	Rule 11 of NCLT	9/8/2023	applicant respondent detail fill online according to mop	Akshay Ringe
139	8/7/2023	Interlocutory Application (I.B.C)	710102058222023	COMPANY PETITION IB (IBC)/1744(ND)2019	AMIT KISHORE VS DEBASHIS NANDA	Sec 60(5)	8/8/2023	page no.83-85 not clear page and date missing in vakatalanama	Aditi Sharma
140	10/7/2023	Interlocutory Application (I.B.C)	710102058832023	COMPANY PETITION IB (IBC)/59(PB)2018	ARVIND GARG VS DEBASHIS NANDA	Application under any other provisions- IBC	8/8/2023	index missing	Arvind Garg

141	6/7/2023	Restoration Application (IBC)	710102057602023	COMPANY PETITION IB (IBC)/864(ND)2022	SAISUN OUTSOURCING SERVICES PRIVATE LIMITED VS FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED	IBC Under Sec 9	3/8/2023	Memo of Parties, Proof of Service and Section not Mentioned In Index Sign Every Page of Application True copy sign Missing On Annexures Section Wrong Chosen Choose rule 11	Rohit
142	12/7/2023	Interlocutory Application (I.B.C)	710102059772023	COMPANY PETITION IB (IBC)/1581(ND)2019	BHADOHI INDUSTRIAL DEVELOPMENT AUTHORITY VS PRADEEP UPADHYAY LIQUIDATOR FOR THE CORPORATE DEBTOR	Sec 42	7/8/2023	case Type Wrong	Shivam
143	12/7/2023	Interlocutory Application (I.B.C)	710102059762023	COMPANY PETITION IB (IBC)/1581(ND)2019	BHADOHI INDUSTRIAL DEVELOPMENT AUTHORITY VS PRADEEP UPADHYAY LIQUIDATOR FOR THE CORPORATE DEBTOR	Sec 42	7/8/2023	applicant respondents details incomplete in online portal	Shivam
144	13/07/2023	Interlocutory Application (I.B.C)	710102060232023	COMPANY PETITION IB (IBC)/3127(PB)2019	PRASHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	4/8/2023	date place missing in index and liquidator detail missing online portal and remove main case party from online portal	Vikram Singh Rathore
145	12/7/2023	Interlocutory Application (I.B.C)	710102060032023	COMPANY PETITION IB (IBC)/1045(ND)2020	M/S KAYCEE PHARMACEUTICALS VS MANOHAR LAL VIJ	Sec 42	8/8/2023	case type wrong date not mention in vakalatnama missed	Richa
146	13/07/2023	Interlocutory Application (I.B.C)	710102060392023	COMPANY PETITION IB (IBC)/1083(PB)2018	MR. RAVI SAWHNEY VS M/S. ADEL LANDMARKS LIMITED	Sec 60(5)	11/8/2023	True copy missing on annexures, date missing on vakalatnama	Atul
147	13/07/2023	Interlocutory Application (I.B.C)	710102060372023	COMPANY PETITION IB (IBC)/2970(ND)2019	ASHISH SINGH VS M/S. ADEL LANDMARKS LIMITED	Application under any other provisions- IBC	7/8/2023	mail id and phone no. and address missing in index, Prayer	Ashish
148	10/7/2023	Interlocutory Application (I.B.C)	710102058762023	COMPANY PETITION IB (IBC)/2607(PB)2019	DURGA DAS AGRAWAL VS MR. MUKESH KUMAR	Sec 43(1) r/w Sec 44 (1)	8/8/2023	Page no 69 to 79 or 95 to 152,103-108,111,116-126, 134,not readable plz rescan clearly and 128 hindi page and petitioner and respondent detail incomplete on online portal	Shivam Gautam
149	12/7/2023	Interlocutory Application (I.B.C)	710102059992023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS MR. MUKESH KUMAR	Sec 60(5)	4/8/2023	heading of master index wrong, liquidator detail fill in online portal affidavit address incomplete(G)	Pankaj
150	12/7/2023	Interlocutory Application (I.B.C)	710102059872023	COMPANY PETITION IB (IBC)/64(PB)2017	SCORCHERS SERVICES I PVT LTD VS RCI INDUSTRIES AND TECHNOLOGIES LIMITED	Rule 11 of NCLT, 2016	11/8/2023	memo party missing and attach top of the application	Harsimran Singh
151	13/07/2023	Interlocutory Application (I.B.C)	710102060582023	COMPANY PETITION IB (IBC)/708(ND)2021	GAUTAM KUMAR VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	7/8/2023	True copy missing in annexure all pages and date email mobile missing on vakalatnama	Saurabh Rajpal
152	11/7/2023	Interlocutory Application (I.B.C)	710102059552023	COMPANY PETITION IB (IBC)/513(ND)2020	JAI PRAKASH RAWAT VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 12(2)	3/8/2023	section wrong fill on online portal according to index or application	KARAN

153	13/07/2023	Interlocutory Application (I.B.C)	710102060512023	COMPANY PETITION IB (IBC)/245(ND)2022	EDUCOMP INFRASTRUCTURE & SCHOOL MANAGEMENT LTD. THROUGH CHAIRMAN OF MONITORING COMMITTEE VS MILLENNIUM EDUCATION FOUNDATION	Application under any other provisions- IBC	4/8/2023	contact to registry	Hans Raj
154	14/07/2023	Interlocutory Application (I.B.C)	710102061032023	COMPANY PETITION IB (IBC)/358(ND)2018	M/S ALPFLY PVT LTD VS MILLENNIUM EDUCATION FOUNDATION	Rule 11 of NCLT, 2016	4/8/2023	applicant ZUHEB KHAN SHEHROZ KHAN, RAVI KANT GUPTA details fill online according to memo of parties place of M/S ALPFLY PVT LTD	Shubhanshu Kuksal
155	16/07/2023	Interlocutory Application (I.B.C)	710102062322023	COMPANY PETITION IB (IBC)/378(PB)2017	ANIL KOHLI LIQUIDATOR FOR MOSER BAER INDIA LIMITED VS MILLENNIUM EDUCATION FOUNDATION	Application under any other provisions- IBC	9/8/2023	Page-26,28,59 page is Cut	ABHISHEK
156	15/07/2023	Interlocutory Application (I.B.C)	710102061972023	COMPANY PETITION IB (IBC)/1794(ND)2019	ANIL GOEL LIQUIDATOR M/S NATH MOTORS VS MILLENNIUM EDUCATION FOUNDATION	Sec 60(5)	9/8/2023	Shalya Aggarwal signature Missing On MOP and On Prayer	SHALYA AGARWAL
157	15/07/2023	Interlocutory Application (I.B.C)	710102062292023	COMPANY PETITION IB (IBC)/1372(PB)2018	MS. DEEPIKA BHUGRA PRASAD- LIQUIDATOR OF COMPACT LAMPS PRIVATE LIMITED VS MILLENNIUM EDUCATION FOUNDATION	Application under any other provisions- IBC	8/8/2023	ib not mention in main case and Deepika Bhugra detail incomplete online portal and address and notary mismatch in affidavit and twice document upload	Dhananjaya Sud
158	15/07/2023	Interlocutory Application (I.B.C)	710102061952023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD (LIQUIDATOR)- KANIK ELECTROICS LIMITED VS MILLENNIUM EDUCATION FOUNDATION	Application under any other provisions- IBC	7/8/2023	ib not mention in main case and applicant detail missing online portal	AMAR VIVEK
159	17/07/2023	Interlocutory Application (I.B.C)	710102062632023	COMPANY PETITION IB (IBC)/129(ND)2023	SBICAP VENTURES LIMITED VS ECO GREEN BUILDTECH PRIVATE LIMITED	Sec 60(5)	8/8/2023	321-351 cut page and please remove application in main case	Angad
160	17/07/2023	Interlocutory Application (I.B.C)	710102062582023	COMPANY PETITION IB (IBC)/1446(PB)2018	HARISH CHANDER ARORA VS ECO GREEN BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	9/8/2023	Sign missing on annexures	Harish Chander Arora
161	17/07/2023	Interlocutory Application (I.B.C)	710102062832023	COMPANY PETITION IB (IBC)/306(ND)2022	AMIT MAAN VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	9/8/2023	Sign missing in annexure pagea	ankur gupta
162	17/07/2023	Interlocutory Application (I.B.C)	710102062482023	COMPANY PETITION IB (IBC)/64(PB)2023	PHONEPE PRIVATE LIMITED VS DHANI LOANS AND SERVICES LIMITED	Sec 60(5)	9/8/2023	Memo parties are missing. page no 7 to 9 are not clear.	RAJEEV

163	17/07/2023	Interlocutory Application (I.B.C)	710102062492023	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/8/2023	liquidator detail missing on online portal and please remove Mahindra and Mahindra Financial Services Limited from online portal and vijay kishore detail incomplete in index and page no.16,45, not clear page	Mr. jitendra kumar
164	20/07/2023	Company Application(Companies Act)	710102063572023	COMPANY PETITION (COMPANIES ACT)/02(PB)2019	POOJA MEHTA VS GAUTAM MEHTA	Application under any other provisions	9/8/2023	sign every page on annexures with true copy	KARAN
165	18/07/2023	Interlocutory Application (I.B.C)	710102062982023	COMPANY PETITION IB (IBC)/1295(ND)2019	ASHOK BHATI VS PR. CCIT NEW DELHI	Application under any other provisions- IBC	10/8/2023	page no.50-52 hindi page, pagination not done in pdf	Ashutosh
166	19/07/2023	Interlocutory Application (I.B.C)	710102063222023	COMPANY PETITION IB (IBC)/37(PB)2018	FANTASTIC BUILDCON PVT LTD VS PR. CCIT NEW DELHI	Application under any other provisions- IBC	9/8/2023	page no.25-28,30,38,51 cut pages and page no42 not clear page and liquidator detail not fill online portal and section wrong Plz documents upload	OM PRAKASJ VIJAY
167	17/07/2023	Interlocutory Application (I.B.C)	710102062862023	COMPANY PETITION IB (IBC)/1718(PB)2018	TIMES INNOVATIVE MEDIA LTD VS RP OF THREE C PROJECTS PVT LTD	Rule 11 of NCLT, 2016	9/8/2023	court order attach must if you enter amended memo of parties in index	Manish Kumar Srivastava
168	19/07/2023	Interlocutory Application (I.B.C)	710102063392023	COMPANY PETITION IB (IBC)/416(ND)2022	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL VS RP OF THREE C PROJECTS PVT LTD	Application under any other provisions- IBC	9/8/2023	section not mention in index or application	Prateek Kushwaha
169	19/07/2023	Interlocutory Application (I.B.C)	710102063492023	COMPANY PETITION IB (IBC)/55(ND)2018	M/S SANDHYA RHINE RIVER PROJECTS PRIVATE LIMITED VS MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL & ORS.	Application under any other provisions- IBC	10/8/2023	page no. 26 to 44,52 are not clear plz re scan or attach type copy. need every page true copy and sign	Eshna Kumar
170	19/07/2023	Interlocutory Application (I.B.C)	710102063552023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL & ORS.	Application under any other provisions- IBC	10/8/2023	PRAVEEN KUMAR SINGHAL detail not fill online portal and pdf cut page	PRAVEEN
171	18/07/2023	Interlocutory Application (I.B.C)	710102063002023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	11/8/2023	applicant respondents details fill online according to memo of parties true copy missing on annexures plz choose any other provision in online portal	Rajiv Malik
172	19/07/2023	Interlocutory Application (I.B.C)	710102063302023	COMPANY PETITION IB (IBC)/306(ND)2022	MOHNEESH TYAGI VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	9/8/2023	Sign application all pages, affidavit address mismatch from notary,sign all annexures pages	ankur gupta
173	22/07/2023	Company Appeal (IBC)	710102064102023	COMPANY PETITION IB (IBC)/358(ND)2018	M/S ALPFLY PRIVATE LIMITED VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	7/8/2023	SHEHROZ KHAN missed in portal case type wrong section wrong according your pdf contact to registry	Shubhanshu Kuksal

174	21/07/2023	Interlocutory Application (I.B.C)	710102064022023	COMPANY PETITION IB (IBC)/706(PB)2018	ASSISTANT COMMISSIONER VS ERA BUILDING SYSTEMS LTD & APEX BUILDSYS LTD	Sec 60(5)	11/8/2023	counsel details missing on index, section mention in index, memo of parties missing vakalatnama should be attached in the last and affidavit attach after prayer and page no.33-35 not clear page true copy sign missing on every page of annexures	Assistant Commissioner
175	20/07/2023	Interlocutory Application (I.B.C)	710102063742023	COMPANY PETITION IB (IBC)/113(ND)2021	.KRISHNA SAHIL CONSTRUCTIONS PVT LTD VS RAJESH RAMNANI IRP	Sec 60(5)	8/8/2023	petitioner & respondents name not mentioned in case details	DINESH CHAWLA
176	22/07/2023	Interlocutory Application (I.B.C)	710102064132023	COMPANY PETITION IB (IBC)/84(ND)2021	PHOENIX ARC PVT LTD VS ELLY REALCON PRIVATE LIMITED	Sec 60(5)	10/8/2023	Page no.134,176-177 found in Hindi page	Shreeya Tandon
177	22/07/2023	Interlocutory Application (I.B.C)	710102064332023	COMPANY PETITION IB (IBC)/654(ND)2021	SATYENDRA SHARMA(APPLICATION UNDER SECTION 9 AGAINST STAR INFOVISION PRIVATE LIMITED) VS STAR INFOVISION PRIVATE LIMITED	Application under any other provisions- IBC	10/8/2023	Section Wrong	MOHD NAZIM KHAN
178	24/07/2023	Interlocutory Application (I.B.C)	710102064892023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI VS L & L HOSPITALITY AND AVIATION PVT. LTD.	Application under any other provisions- IBC	10/8/2023	Sign every page of Application Remove Particulars no. 3 from Index , Proof of Service not Mentioned In Index Choose Section according to your PDF Select Rule 11	Gaurav Tyagi
179	24/07/2023	Interlocutory Application (I.B.C)	710102064932023	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED VS L & L HOSPITALITY AND AVIATION PVT. LTD.	Sec 60(5)	1/8/2023	if notary in delhi address should also be delhi in affidavit. Vakalatnama are missing in index.	PRANAV
180	23/07/2023	Interlocutory Application (I.B.C)	710102064422023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR OF WOOLWAYS VS L & L HOSPITALITY AND AVIATION PVT. LTD.	Application under any other provisions- IBC	11/8/2023	Check your pages after page-46 Pages- 47 to 63 and their typed copy is missing Merge all pages of Vol-1 and upload in single PDF	Sajeve Bhushan Deora
181	24/07/2023	Interlocutory Application (I.B.C)	710102064762023	COMPANY PETITION IB (IBC)/1932(ND)2019	POFISOR SERVICES PRIVATE LIMITED VS POFISOR SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2023	Need every page sign.	ANAND
182	24/07/2023	Company Application(Companies Act)	710102064662023	COMPANY PETITION (COMPANIES ACT)/389(ND)2018	MR. SUNIL GOEL VS BUILDWELL BUILDINGS PVT LTD	Application under any other provisions ,Rule 11 of NCLT,Application under any other provisions	1/8/2023	Memo parties are missing in index. dua payment in rule 82.	KNM & Partners
183	24/07/2023	Interlocutory Application (I.B.C)	710102064772023	COMPANY PETITION IB (IBC)/113(ND)2021	KNIGHT WATCH SECURITY PRIVATE LIMITED VS RAJESH RAMNAMI	Sec 60(5)	1/8/2023	Petitioner details are incomplete in online portal. pdf incomplete. page numbering are missing in index.	OCEAN LAW FIRM
184	25/07/2023	Interlocutory Application (I.B.C)	710102065132023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Sec 60(5)	2/8/2023	Wrong filing.	RAJIV MALIK

185	25/07/2023	Interlocutory Application (I.B.C)	710102065122023	COMPANY PETITION IB (IBC)/549(ND)2022	MR. RAHUL JINDAL VS MR. DAYANAD	Sec 66(1)	3/8/2023	Vakala Nama Mention in Index but Not Found in PDF And Re Arrange Page Number Accordingly	KARAN
186	24/07/2023	Company Application(Companies Act)	710102064672023	COMPANY PETITION (COMPANIES ACT)/151(ND)2019	SUNIL GOEL VS ROHTAS GOEL	Rule 11 of NCLT	2/8/2023	Memo of Parties Missing In Index and In Application Date and Place Missing In Prayer	KNM & Partners
187	24/07/2023	Interlocutory Application (I.B.C)	710102064862023	COMPANY PETITION IB (IBC)/783(ND)2022	CONQUERENT CONTROL SYSTEMS PRIVATE LIMITED VS ROHTAS GOEL	IBC Under Sec 9	11/8/2023	Section wrong choose any Other Prov. IBC,	SHAMSHER BAHADUR SIN
188	24/07/2023	Interlocutory Application (I.B.C)	710102064742023	COMPANY PETITION IB (IBC)/900(ND)2020	M/S ROOP POLYMERS LIMITED VS HERO FINCORP LIMITED	Rule 11 of NCLT, 2016	2/8/2023	Case type wrong Choose Intervention Petition Section Wrong Choose 60(5) R2 Details not Filled In Online Portal	NEERAJ GUPTA
189	25/07/2023	Company Application(Companies Act)	710102065062023	COMPANY APPEAL(COMPANIES ACT)/104(ND)2023	KARM EVENTS AND MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	3/8/2023	Memo of Party, Vakala Nama and proof of Service Missing In Index and In Application date Not Mentioned In Index and in Prayer Do true copy also Along with Annexure Upload POS in POS tab	Narender
190	23/07/2023	Interlocutory Application (I.B.C)	710102064482023	COMPANY PETITION IB (IBC)/932(ND)2022	J C FLOWERS ASSET RESONSTRUCTION PRIVATE LIMITED\ VS ANIL KUMAR BANBAH	Sec 60(5)	10/8/2023	Document not view.	ABHISHEK
191	26/07/2023	Interlocutory Application (I.B.C)	710102065482023	COMPANY PETITION IB (IBC)/662(ND)2021	SURPREET SINGH SURI VS VISTAR CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	3/8/2023	Proof of service are missing. 25Rs welfare fee and 3Rs court fee are missing in vakalatnama.	UTKARSH
192	25/07/2023	Interlocutory Application (I.B.C)	710102065232023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNESSH NAGAR VS DEBASHIS NANDA	Sec 60(5)	2/8/2023	Page no. 26 to 31 are not clear. 1Rs court fee are missing in vakalatnama.	SHIKHAR
193	25/07/2023	Interlocutory Application (I.B.C)	710102065262023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNESSH NAGAR VS DEBASHIS NANDA	Sec 60(5)	2/8/2023	Page no. 29 to 33,62,66,67,68,69,70, or 92 to 97 are not clear. page no. 78,79 are cut.	SHIKHAR
194	25/07/2023	Interlocutory Application (I.B.C)	710102065222023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNESSH NAGAR VS DEBASHIS NANDA	Sec 60(5)	2/8/2023	Page no. 32 to 37 are not clear. page no. 42,43 are cut.	SHIKHAR
195	25/07/2023	Interlocutory Application (I.B.C)	710102065242023	COMPANY PETITION IB (IBC)/882(ND)2020	TOLSTOY ATREYA THROUGH GPA HOLDER SH. SATYANARAYAN ATREYA VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	11/8/2023	main case mention on vakalatnama	Akshay Goel
196	25/07/2023	Interlocutory Application (I.B.C)	710102065412023	COMPANY PETITION IB (IBC)/479(ND)2019	M/S SHIVALIK STONE CRUSHER VS RITA GUPTA	Sec 49(2)	2/8/2023	Section are wrong in online portal. index numbering are wrong. page no. 10 to 15 or 18,20,21 are not clear. Petitioner and respondent details are incomplete in online portal.	MANISH
197	26/07/2023	Interlocutory Application (I.B.C)	710102065512023	COMPANY PETITION IB (IBC)/1096(PB)2018	MAYA GUPTA VS NARESH KUMAR AGGARWAL	19(2)	2/8/2023	Date and Place Missing In Index, Memo of Parties and In Prayer All Applicant sign Needed Due Payment of sec. 19(3)	Sandeep

198	26/07/2023	Interlocutory Application (I.B.C)	710102065432023	COMPANY PETITION IB (IBC)/1059(ND)2018	SUKHBIR SINGH VS M/S SHUBHKAMNA BUILDTECH PVT. LTD. ANAND SONBHADRA RESOLUTION PROFESSIONAL/MONITORING COMMITTEE	Sec 60(5)	3/8/2023	Affidavit missing.	Shivam
199	26/07/2023	Interlocutory Application (I.B.C)	710102065422023	COMPANY PETITION IB (IBC)/1059(ND)2018	JATINDAR KAUR VS M/S SHUBHKAMNA BUILDTECH PVT. LTD. ANAND SONBHADRA RESOLUTION PROFESSIONAL/MONITORING COMMITTEE	Sec 60(5)	3/8/2023	Petitioner name are wrong in memo parties.	Shivam
200	26/07/2023	Interlocutory Application (I.B.C)	710102065492023	COMPANY PETITION IB (IBC)/767(ND)2022	CHETTINAD PRODUCTS AND SERVICES PRIVATE LIMITED VS INDIABULLS CONSTRUCTIONS LIMITED	Rule 11 of NCLT, 2016	3/8/2023	Memo of party, vakalatnama and Proof of Service Missing in Index and In Application Section not Mentioned In Index and in Application Counsel detail missing In Index and In prayer Remove your affidavit from Annexure &&& Place it after just Prayer	Ramanathan N
201	27/07/2023	Interlocutory Application (I.B.C)	710102065902023	COMPANY PETITION IB (IBC)/776(ND)2021	AJIT GYANCHAND JAIN VS INDIABULLS CONSTRUCTIONS LIMITED	Sec 60(5)	10/8/2023	Page no.43 to 52 not clear plz re scan or attach type copy	Anwasha Dasgupta
202	27/07/2023	Interlocutory Application (I.B.C)	710102066082023	COMPANY PETITION IB (IBC)/22(PB)2018	PRABHA MISHRA VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	1/8/2023	page no. 18-22,29-35,52-54,64-66,78,85-86,104-109,111-114,116-163,178-179,181-185,187-188,not clear pages and all petitioner and respondent detail incomplete online portal	Mishal Vij
203	27/07/2023	Interlocutory Application (I.B.C)	710102065942023	COMPANY PETITION IB (IBC)/611(ND)2022	AMIT AGARWAL VS SFS FIRE & SECURITY PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/8/2023	irp detail not fill online portal and please remove from main case party online portal	Pankaj
204	28/07/2023	Interlocutory Application (I.B.C)	710102066642023	COMPANY PETITION IB (IBC)/611(ND)2022	TRUPAL KUMAR PATEL VS ICICI BANK LIMITED	22(3)(b)	2/8/2023	wrong file.	Chandhiok&mahajan
205	28/07/2023	Interlocutory Application (I.B.C)	710102066692023	COMPANY PETITION IB (IBC)/2380(ND)2019	ASSISTANT COMMISSIONER VS RAKESH SINGALA LIQUIDATOR OF AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	4/8/2023	Petitioner details are incomplete in online portal. page no. 32,40 are not clear. need every page true copy and sign.	Kunal Sharma
206	27/07/2023	Miscellaneous Application (IBC)	710102066022023	COMPANY PETITION IB (IBC)/662(ND)2021	SURPREET SINGH SURI VS VISTAR CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	3/8/2023	Proof of service are missing.	UTKARSH
207	29/07/2023	Interlocutory Application (I.B.C)	710102066872023	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA VS SAMYAK PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2023	page no. missing in index and date and counsel sign missing and sign missing in application page and applicant and counsel sign missing in prayer and affidavit missing and true copy and sign missing in annexure page	RAKESH KUMAR

208	27/07/2023	Interlocutory Application (I.B.C)	710102065972023	COMPANY PETITION IB (IBC)/65(ND)2023	PHONEPE PRIVATE LIMITED VS DHANI HEALTHCARE LIMITED	Sec 60(5)	8/8/2023	Page- 7 and 8 not Clear	RAJEEV
209	29/07/2023	Interlocutory Application (I.B.C)	710102066892023	COMPANY PETITION IB (IBC)/228(PB)2018	BDR BUILDERS AND DEVELOPERS PVT LTD VS MOHAN LAL LIQUIDATOR KALIBER ASSOCIATES PRIVATE LIMITED	Sec 60(5)	4/8/2023	section wrong according your pdf and and 21-37, not clear page	RAKESH KUMAR
210	28/07/2023	Interlocutory Application (I.B.C)	710102066242023	COMPANY PETITION IB (IBC)/1744(ND)2019	UCO BANK VS DEBASISH NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	4/8/2023	Page no. 41 to 44 are not clear. need every page true copy and sign. 1Rs court fee are missing in vakalatnama. petitioner and respondent details are incomplete in online portal.	NAVEEN KUMAR
211	28/07/2023	Interlocutory Application (I.B.C)	710102066282023	COMPANY PETITION IB (IBC)/144(PB)2017	SR FOILS & TISSUE LIMITED VS ICICI BANK LIMITED	Sec 60(5)	4/8/2023	file incomplete.	SHREY YADAV AND ASSOCIATES
212	27/07/2023	Interlocutory Application (I.B.C)	710102066102023	COMPANY PETITION IB (IBC)/549(ND)2022	JAINA INDIA PRIVATE LIMITED VS SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Sec 60(5)	14/08/2023	Delete Sargam India Details From Applicant and Respondent Tab Correct Pagnation in Sequence Page-82	PRIYADARSHI VEERESH
213	28/07/2023	Interlocutory Application (I.B.C)	710102066362023	COMPANY PETITION IB (IBC)/2581(ND)2019	DES RAJ KAMBOJ VS RAJEEV BHATNAGAR	Application under any other provisions- IBC	11/8/2023	Respondent detail incomplete on online portal	V M KANNAN
214	27/07/2023	Interlocutory Application (I.B.C)	710102066012023	COMPANY PETITION IB (IBC)/2721(ND)2019	PRADEEP KUMAR KAUSHIK VS RAJEEV BHATNAGAR	Sec 60(5)	4/8/2023	Index Missing, Memo of Parties Missing, Section Not Mentioned In Application Sign Every page of Application page no. also not Mentioned	Vijeta Singh
215	28/07/2023	Interlocutory Application (I.B.C)	710102066622023	COMPANY PETITION IB (IBC)/1372(PB)2018	ANIL KUMAR SHARMA LIQUIDATOR MACRO COMMERCE PRIVATE LIMITED VS MANOJ KUMAR TYAGI AND ORS	Application under any other provisions- IBC	4/8/2023	main case no wrong. respondent details are incomplete in online portal.	Dhananjaya Sud
216	28/07/2023	Interlocutory Application (I.B.C)	710102066232023	COMPANY PETITION IB (IBC)/245(ND)2021	RANJAN CHAKRABORTI VS SH ANUJ SHARMA	19(2)	4/8/2023	Affidavit adress verification are mismatch in notary.	RANJAN
217	28/07/2023	Interlocutory Application (I.B.C)	710102066482023	COMPANY PETITION IB (IBC)/245(ND)2021	RANJAN CHAKRABORTI VS SH ANUJ SHARMA	Sec 60(5)	4/8/2023	dua payment for rule 11. affidavit address and notary are mismatched.	RANJAN
218	28/07/2023	Restoration Application (Companies Act)	710102066592023	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2022	SHASHI BAGGA VS EAST BENGAL INVESTMENTS PRIVATE LIMITED	Rule 48	4/8/2023	case type Wrong Choose (Restoration Application) Section wrong choose (Any other Prov. correct your section in index and application as 48(2))	RAKESH KUMAR
219	28/07/2023	Interlocutory Application (I.B.C)	710102066572023	COMPANY PETITION IB (IBC)/81(ND)2023	ANUP KUMAR VS EAST BENGAL INVESTMENTS PRIVATE LIMITED	Application under any other provisions- IBC	10/8/2023	Main case no. Mismatch Main case no. wrongly Written on Report as IB/80/2023 Correct it	PARISH KUMAR
220	29/07/2023	Interlocutory Application (I.B.C)	710102066762023	COMPANY PETITION IB (IBC)/218(ND)2020	VIKKY DANG VS EAST BENGAL INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/8/2023	date place missing in index	Shivanshu Kumar
221	1/8/2023	Interlocutory Application (I.B.C)	710102067322023	COMPANY PETITION IB (IBC)/1016(PB)2020	RAKESH BHATIA VS EAST BENGAL INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/8/2023	Prayer Missing in application	rakesh

222	31/07/2023	Restoration Application (IBC)	710102067292023	COMPANY PETITION IB (IBC)/56(ND)2023	PETROPOL INDIA LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	4/8/2023	section wrong	Vikas Sharma
223	31/07/2023	Interlocutory Application (I.B.C)	710102067052023	COMPANY PETITION IB (IBC)/375(PB)2018	M/S GOLDEN M.P. CHIT FUND PVT. LTD. VS SATYA PRAKASH GUPTA	Sec 60(5)	4/8/2023	page no. 85,90,91,92,93,95 are not clear.	SP Singh
224	31/07/2023	Interlocutory Application (I.B.C)	710102067162023	COMPANY PETITION IB (IBC)/861(ND)2020	EMPLOYEE PROVIDENT FUND ORGANIZATION VS SHRI JASIN JOSE	Sec 60(5),Rule 11 of NCLT, 2016	10/8/2023	Do true copy also along with sign On Annexures, ticket remove from application date missing on vakalatnama	Mrinal
225	29/07/2023	Interlocutory Application (I.B.C)	710102066842023	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA- LIQUIDATOR OF SAMTEL COLOR LIMITED VS SHRI JASIN JOSE	Application under any other provisions- IBC,Application under any other provisions- IBC	4/8/2023	date missing in index and sanjay gupta detail incomplete online portal	Dhananjaya Sud
226	31/07/2023	Miscellaneous Application(Companies Act)	710102067082023		PANKAJ BAGLA AND SWATI BAGLA VS NILESH SHARMA RESOLUTION PROFESSIONAL FOR M/S TODAY HOMES & INFRASTRUCTURE PVT LTD	Application under any other provisions	4/8/2023	main case are not link. case type wrong. petitioner and respondent details are incomplete in online portal. memo parties are missing. page no. 9 are not clear. advocate sign are missing in vakalatnama. court fee are missing in vakalatnama.	Harshit Kedawat
227	31/07/2023	Interlocutory Application (I.B.C)	710102067132023	COMPANY PETITION IB (IBC)/1112(ND)2018	ATUL KUMAR KANSAL [LIQUIDATOR] VS MR. SOMESH CHOWDHURY	Sec 66(1)	10/8/2023	and page no.209,218-222,238-242,244-247,393,395,418,420,433-436,435-441,461-462,470-474,490-494,496-499,525-529,531-534,544-545,554-572,634-638,640-643, not clear pages	Atul Kumar Kansal
228	31/07/2023	Company Appeal (IBC)	710102067262023	COMPANY PETITION IB (IBC)/917(ND)2019	HDFC BANK LIMITED VS RAKESH KUMAR JAIN LIQUIDATOR OF RG INFRA BUILD PVT LTD	Sec 42	7/8/2023	Case type wrong choose Company Appeal	Dhruv Gupta
229	1/8/2023	Interlocutory Application (I.B.C)	710102067362023	COMPANY PETITION IB (IBC)/106(ND)2022	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS NARESH KUMAR AGARWAL & ORS	Sec 43(1) r/w Sec 44 (1),Sec. 45 (1)	4/8/2023	Due Payment for sec. 45 fill all Respondent detail On Online Portal Sign Missing On MOP sign every page of application the heading Prayer Missing page 103 to 112 not clear True copy sign Missing	BIHU SHARMA
230	31/07/2023	Interlocutory Application (I.B.C)	710102067062023	COMPANY PETITION IB (IBC)/207(ND)2023	TRANSLUMINA THERAPEUTICS LLP VS METRO MAS HOSPITAL PRIVATE LIMITED	IBC Under Sec 9	14/08/2023	applicant sign missing in prayer and section wrong please choose any other provision and place date missing index and memo party and affidavit missing	Megha Aggarwal

231	1/8/2023	Interlocutory Application (I.B.C)	710102067342023	COMPANY PETITION IB (IBC)/264(PB)2023	DAE (SY22) IRELAND DESIGNATED ACTIVITY COMPANY VS GO AIRLINES (INDIA) LIMITED	Application under any other provisions- IBC	7/8/2023	Volume 1,2 and 3 Index Missing and date also Missing on that email and contact no. missing in counsel Detail date, Missing in index, MOP and in Prayer True copy missing	Antony
232	1/8/2023	Interlocutory Application (I.B.C)	710102067392023	COMPANY PETITION IB (IBC)/755(PB)2018	BRIJ NATH GUPTA VS BRIJ NATH GUPTA	Sec 60(5)	7/8/2023	section wrong in your pdf.	TANIA SHARMA
233	23/07/2023	Interlocutory Application (I.B.C)	710102064592023	COMPANY PETITION IB (IBC)/901(ND)2020	MRS. SONI SINGH AND MR. N.K.SINGH VS MR. SANDEEP GOEL RESOLUTION PROFESSIONAL SARVOTTAM REALCON PVT. LTD.	Sec 60(5)	2/8/2023	Notary Verification Place should be same of Affidavit Address do sign also along with true copy wherever Missing	Hardik Vashisht
234	3/8/2023	Interlocutory Application (I.B.C)	710102067992023	COMPANY PETITION IB (IBC)/2012(ND)2019	RAJIV GOYAL VS MANIK GOYAL LIQUIDATOR AWSUM PROTEINS LIMITED	Rule 11 of NCLT, 2016	7/8/2023	rule 11 not mention in index.	Imtiyaz
235	2/8/2023	Interlocutory Application (I.B.C)	710102067702023	COMPANY PETITION IB (IBC)/546(PB)2018	SUNIL PRAKASH SHARMA VS STERLING VEHICLES & GENERAL SALES PVT LTD	Rule 11 of NCLT, 2016	10/8/2023	Prayer missing, counsel detail missing in prayer	Sunil Prakash Sharma
236	2/8/2023	Interlocutory Application (I.B.C)	710102067722023	COMPANY PETITION IB (IBC)/948(PB)2018	ROHIT SEHGAL VS STERLING VEHICLES & GENERAL SALES PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	8/8/2023	page no. Missing in index Date and sign missing in index, MOP and Synopsis and Prayer Verification Notary Missing Page No. Missing In Application	Shashwat Anand
237	2/8/2023	Interlocutory Application (I.B.C)	710102067672023	COMPANY PETITION IB (IBC)/334(ND)2018	SUNITA BAINS VS ANIL KUMAR JAIN	Sec 60(5)	8/8/2023	true copy sign Missing on annexures	Prafful Saini
238	3/8/2023	Miscellaneous Application(Companies Act)	710102067982023	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR VS M/S ANGHAILA HOUSING PVT LTD	Application under any other provisions	7/8/2023	case type wrong.worng filing.	Rohit Bagla
239	2/8/2023	Interlocutory Application (I.B.C)	710102067732023	COMPANY PETITION IB (IBC)/1248(PB)2018	VIDUR BHARDWAJ VS CHANDRA PRAKASH	Rule 11 of NCLT, 2016	7/8/2023	Section not mentioned in index and in application	neeha nagpal
240	3/8/2023	Interlocutory Application (I.B.C)	710102067882023	COMPANY PETITION IB (IBC)/582(ND)2020	KUGD SERVICES PVT. LTD VS CHANDRA PRAKASH	Sec 66(1)	8/8/2023	Date Missing on Index, Memo of Parties and Prayer fill all the Applicant and Respondent details On Online Portal according to your MOP, Date Missing on Vakalatnama	Dharmendra Kumar
241	2/8/2023	Interlocutory Application (I.B.C)	710102067622023	COMPANY PETITION IB (IBC)/1397(PB)2019	KOTAK MAHINDRA BANK LIMITED VS MR NARENDER KUMAR SHARMA & ORS.	Sec 60(5)	8/8/2023	fill all respondent Details in Online Portal, Date missing in Prayer page -289 to 290,311 not clear True copy missing in some Pages of Vol 2 and 3	Mr. Abhishek

242	2/8/2023	Interlocutory Application (I.B.C)	710102067642023	COMPANY PETITION IB (IBC)/22(PB)2018	BINOD KUMAR SRIVASTAVA VS MR. SANJAY KUMAR SINGH	Sec 60(5)	8/8/2023	Date not mentioned on memo of Parties, and Prayer, applicant sign missing on Prayer Vol- 1 index Missing 2) affidavit address should be matched with notary verification Place in 1)Beena Bisht 2)Rakesh Kumar and 3)Sanjay Saini 4)Vivek Anand Page -248,251 to 257 not clear Page -249,250 Translation Missing ticket Not Allowed in Mid of Vakalatnama	Mayank Mittal
243	1/8/2023	Interlocutory Application (I.B.C)	710102067452023	COMPANY PETITION IB (IBC)/1529(ND)2019	VIVEK ANAND GUPTA VS PRABHAKAR KUMAR	Sec 60(5)	10/8/2023	Tickets remove from application	Rajiv Malik
244	4/8/2023	Company Appeal (IBC)	710102068082023	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA RESOLUTION PROFESSIONAL FOR M/S ANSAL PROPERTIES AND INFRASTRUCTURE LTD. VS PRABHAKAR KUMAR	Sec 60(5)	11/8/2023	case type wrong please check your file and contact to registry you want to file application or Company Appeal	RAKESH KUMAR
245	2/8/2023	Interlocutory Application (I.B.C)	710102067752023	COMPANY PETITION IB (IBC)/945(ND)2018	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED (MR. SATYA PRAKASH GUPTA VS PRABHAKAR KUMAR	Application under any other provisions- IBC	8/8/2023	Liquidator detail not filled in online Portal in Petitioner List	Mani Gupta
246	3/8/2023	Restoration Application (Companies Act)	710102067792023	COMPANY PETITION (COMPANIES ACT)/141(ND)2018	DR. SEEMA BAJAJ VS EMBRYO HEALTH PVT. LTD.	Rule 11 of NCLT	8/8/2023	Date Missing In Index and in Memo of Parties , Correct your Application Tittle in Index. Write Restoration Application Restore Prayer is Missing In Prayer True copy sign Missing, Date not Mentioned In Vakalatnama Tickets Not Allowed on Mid of vakalatnama, Paste them on Blank Space	chanchal gupta
247	3/8/2023	Interlocutory Application (I.B.C)	710102067862023	COMPANY PETITION IB (IBC)/378(PB)2017	ANIL KOHLI LIQUIDATOR FOR MOSER BAER INDIA LIMITED VS NOIDA SPECIAL ECONOMIC ZONE MINISTRY OF COMMERCE & INDUSTRY	Application under any other provisions- IBC	14/08/2023	page no.38-43.55-56,60-61,68, not clear page	ABHISHEK
248	3/8/2023	Company Application(Companies Act)	710102068032023	COMPANY PETITION (COMPANIES ACT)/434(ND)2018	ANUPAM GUPTA VS OVERSEAS COURIER SERVICE INDIA PRIVATE LIMITED	Application under any other provisions	9/8/2023	Section wrong chosen according to your PDF Choose (any other Provision) memo of Parties not mentioned In Index and it should be on top of application , Main case no. not mention in Vakalatnama Add all respondent on Online Portal	AMIT PRABHAT DESHPANDE
249	1/8/2023	Interlocutory Application (I.B.C)	710102067502023	COMPANY PETITION IB (IBC)/882(ND)2020	SACHIN SIKRI AND RUCHIKA SIKRI VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	11/8/2023	Date not mentioned In Index, MOP and Prayer , Main case no. Not written On Vakalatnama	Akshay Goel

250	4/8/2023	Interlocutory Application (I.B.C)	710102068242023	COMPANY PETITION IB (IBC)/882(ND)2020	ANIL CHETWANI VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	11/8/2023	True copy sign Missing on Annexure and main case No. Not mentioned On Vakalatnama Paste Welfare Ticket on Blank space On Vakalatnama	AMAR NATH
251	7/8/2023	Company Application(Companies Act)	710102068892023	COMPANY PETITION (COMPANIES ACT)/110(ND)2009	MOHAN KUMAR GARG VS ABNASH CHANDER MAHAJAN	Rule 11 of NCLT	11/8/2023	memo party missing and sign missing in application page and page no.18-20 not clear page	Areness
252	4/8/2023	Interlocutory Application (I.B.C)	710102068192023	COMPANY PETITION IB (IBC)/983(ND)2020	RAJ KUMAR SAHANI VS ASHISH SINGH	Sec 60(5)	7/8/2023	ALL APPLICANT AND RESPONDENT DETAIL NOT FIII ONLINE PORTAL	Anirban
253	4/8/2023	Interlocutory Application (I.B.C)	710102068112023	COMPANY PETITION IB (IBC)/274(PB)2019	OZONE WASTE LLP VS PURVANCHAL VIDHYUT VITRAN NIGAM LIMITED	Sec 60(5)	8/8/2023	page no 109,127,are not clear. page no. 129 translated copy are missing. Affidavit address are not match in notary.	Atul Bhatia
254	4/8/2023	Company Application(Companies Act)	710102068292023	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	CHANDER SHEKHAR MANCHANDA VS MANILA RESORTS PRIVATE LIMITED	Rule 11 of NCLT	8/8/2023	case type wrong and synopsis date events brief missed and section wrong	Sumit Rajput
255	5/8/2023	Interlocutory Application (I.B.C)	710102068562023	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA TSN VS MANILA RESORTS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	8/8/2023	Petitioner name are wrong in online portal. email,phone number and address are missing in index.	TSN RAJA
256	4/8/2023	Interlocutory Application (I.B.C)	710102068262023	COMPANY PETITION IB (IBC)/822(ND)2021	UMESH GUPTA VS MANILA RESORTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/8/2023	Date missing on Index, MOP and In Prayer Liquidator Details Incomplete In MOP only applicant sign is allowed on Prayer not anyone else true copy sign Missing sign Missing in Amended MOP	Vishal
257	5/8/2023	Interlocutory Application (I.B.C)	710102068472023	COMPANY PETITION IB (IBC)/987(ND)2019	RAKESH BHATIA VS MANILA RESORTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/8/2023	email,phone no. and address are missing in index.	Rakesh
258	4/8/2023	Interlocutory Application (I.B.C)	710102068182023	COMPANY PETITION IB (IBC)/987(ND)2019	REGIONAL PF COMMISSIONER NOIDA VS JAYPEE INFRATECH LTD	Sec 60(5)	8/8/2023	main case not link. Pdf not uploading.	SHIVANATH MAHANTA
259	7/8/2023	Interlocutory Application (I.B.C)	710102068802023	COMPANY PETITION IB (IBC)/1248(PB)2018	DEVENDRA SINGH VS GROUNDWORK CONCEPT PVT. LTD	Rule 11 of NCLT, 2016	10/8/2023	petitioner and respondent details are incomplete in online portal. sign are missing in index. rule are not mention in index.	Sanyam Saxena
260	4/8/2023	Interlocutory Application (I.B.C)	710102068312023	COMPANY PETITION IB (IBC)/1625(ND)2019	REGIONAL PF COMMISSIONER NOIDA VS FLEXI INFOTECH PRIVATE LIMITED	Sec 60(5)	9/8/2023	page no.26-27,29,30, not clear page and parveen kumar detail not fill online portal	SHIVANATH MAHANTA
261	3/8/2023	Interlocutory Application (I.B.C)	710102068012023	COMPANY PETITION IB (IBC)/22(ND)2022	KTC INDIA PVT LTD VS YES BANK LTD	Section 424,Section 424	8/8/2023	Wrong filing file it as Additional Documents	ANANJAY SINGH
262	6/8/2023	Interlocutory Application (I.B.C)	710102068632023	COMPANY PETITION IB (IBC)/409(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS NET 4 INDIA LTD.	Sec 60(5)	11/8/2023	Petitioner details are incomplete in online portal. welfare fee and court fee put on blank side in vakalatnama.	Namrata Mohapatra
263	7/8/2023	Interlocutory Application (I.B.C)	710102068842023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJEEV SHARMA VS RP OF M/S BUNLLAND BUILDTECH PVT LTD	Sec 60(5)	9/8/2023	Wrong section chosen according to your PDF choose 60(5) 25 Rs. welfare Missing on Vakalatnama	MRINAL HARSH VARDHAN

264	7/8/2023	Interlocutory Application (I.B.C)	710102068722023	COMPANY PETITION IB (IBC)/1757(PB)2018	MUKUL KUMAR VS M/S PEECO AGENCIES PVT. LTD. & ORS.	Application under any other provisions- IBC	9/8/2023	page no.286-288,306-309, 347,350-356,362-364,366,381-382, 402,519-520,538-541,1072-174 not clear page and page no.326,403,430,432,451,544,558,613,615,626,722,724,735,737,785-788,813-817,823,831,896,910-911,913,929,954,956,983,1052-1053,1068, hindi pages and vol 1 index missing	ANUJ MALHOTRA
265	4/8/2023	Interlocutory Application (I.B.C)	710102068162023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Regulation 30, CIRP Regulations, 2016	9/8/2023	section wrong according your pdf and page no.34 not clear page and 207-211,215-218, hindi pages	Sanjay Kumar Singh
266	5/8/2023	Interlocutory Application (I.B.C)	710102068492023	COMPANY PETITION IB (IBC)/449(PB)2019	LOKESH ARORA VS ASHISH SINGH	Sec 60(5)	9/8/2023	page no. 48 to 51 are not clear.	DILIP
267	4/8/2023	Interlocutory Application (I.B.C)	710102068402023	COMPANY PETITION IB (IBC)/822(ND)2021	UMESH GUPTA VS ASHISH SINGH	Rule 11 of NCLT, 2016	9/8/2023	Umesh Gupta detail incomplete pdf and technical and true copy and sign missing in annexure page	Vishal
268	4/8/2023	Interlocutory Application (I.B.C)	710102068342023	COMPANY PETITION IB (IBC)/150(ND)2022	MADAN MOHAN DHUPAR VS ASHISH SINGH	Sec 12(2)	9/8/2023	main case wrong	VISHAL
269	7/8/2023	Interlocutory Application (I.B.C)	710102068782023	COMPANY PETITION IB (IBC)/1248(PB)2018	DEVENDRA SINGH VS M/S GRAVITY FACILITY MANAGEMENT SOLUTIONS PVT. LTD.	Rule 11 of NCLT, 2016	10/8/2023	petitioner and respondent details are incomplete in online portal.	Sanyam Saxena
270	4/8/2023	Interlocutory Application (I.B.C)	710102068332023	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS YOGESH GOSWAMI	19(2)	9/8/2023	section wrong and applicant detail incomplete on-line portal and page no.53-69 cut page and 117,119,121, hindi page	Anwasha Dasgupta
271	7/8/2023	Interlocutory Application (I.B.C)	710102068712023	COMPANY PETITION IB (IBC)/1757(PB)2018	MUKUL KUMAR VS KULDEEP SINGH TANWAR & ORS	Application under any other provisions- IBC	9/8/2023	volume 1 separate index are missing. page no. 283,436,751,752,753 are not clear. cut page 488,494,563,566,567,568,570,574,591,594,595,598,599,602,771 volume 4 page incomplete.	ANUJ MALHOTRA
272	7/8/2023	Interlocutory Application (I.B.C)	710102068912023	COMPANY PETITION IB (IBC)/530(PB)2022	ANURAG NIRBHAYA VS NA	Application under any other provisions- IBC	10/8/2023	true copy missing in annexure.	Shivani Jaiswal
273	5/8/2023	Restoration Application (IBC)	710102068532023	COMPANY PETITION IB (IBC)/281(PB)2019	CS VEKAS KUMAR GUPTA RESOLUTION PROFESSIONAL OF M/S NINEX DEVELOPERS PRIVATE LIMITED VS DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA	Rule 11 of NCLT, 2016	9/8/2023	due payment other section 48 and address and notary mismatch in affidavit	RAKESH KUMAR
274	5/8/2023	Interlocutory Application (I.B.C)	710102068512023	COMPANY PETITION IB (IBC)/271(PB)2017	GOPAL LAL BASER VS WIANXX IMPEX PRIVATE LIMITED	Application under any other provisions- IBC	9/8/2023	page no. 31 are not mention in index. counsel details are not mention in index. date and place are missing in index.	Gopal Lal Baser

275	7/8/2023	Interlocutory Application (I.B.C)	710102068772023	COMPANY PETITION IB (IBC)/712(PB)2019	GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED VS THE COMMISSIONER OF CUSTOMS CHENNAI III	Sec 60(5)	10/8/2023	respondent delatils incomplete in online portal.add all respondent added in online portal. page no. 25,26,27,30,31,40 are not clear.	Yogender Pal Singhal
276	7/8/2023	Company Application(Companies Act)	710102068932023	COMPANY PETITION (COMPANIES ACT)/110(ND)2009	MOHAN KUMAR GARG VS ATUL MAHAJAN	Rule 11 of NCLT	11/8/2023	need to sign every page in application and page no.12-14,18, not clear page and page no.15 hindi page and memo party missing	Areness
277	5/8/2023	Interlocutory Application (I.B.C)	710102068622023	COMPANY PETITION IB (IBC)/1140(ND)2020	MOHD NAZIM KHAN (INTERLOCUTORY APPLICATION) VS ATUL MAHAJAN	Rule 11 of NCLT, 2016	11/8/2023	section not mention index	MOHD NAZIM KHAN
278	8/8/2023	Interlocutory Application (I.B.C)	710102068972023	COMPANY PETITION IB (IBC)/505(ND)2022	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED VS A. VISWANADHA SARMA	Sec 60(5)	11/8/2023	date place missing in index and page no.48,117,129, not clear page	ADVOCATE GAUTAM SINGHAL
279	4/8/2023	Company Application(Companies Act)	710102068352023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED VS A. VISWANADHA SARMA	Application under any other provisions ,Rule 11 of NCLT	14/08/2023	counsel sign missing in index memo party and counsel detail missing in prayer	RAGHAV AGARWAL
280	8/8/2023	Interlocutory Application (I.B.C)	710102068992023	COMPANY PETITION IB (IBC)/35(ND)2017	T S.MURALI VS 1.SARVESH KASHYAP LIQUIDATOR	Sec 42	8/8/2023	case type wrong , list of date and events and briesf synopsis	APOORV
281	9/8/2023	Company Application(Companies Act)	710102069472023	COMPANY PETITION (COMPANIES ACT)/349(PB)2018	SHRI GAURAV HOTA VS SMT SHRUTI JAYANT GOKHALE	Rule 32	10/8/2023	Please file in One PDF up to 200 pages in one volume .Memo of parties missing in the PDF and Online portal, Case no. proper fill in the PDF (PB/ND). Index wrong , Pagination not done ,and please mentioned annexure start from which page, Case Type Wrong , Please Ensure all the Objection are clear then upload your Documents .	Shivakumar
282	4/8/2023	Company Appeal (IBC)	710102068252023	COMPANY PETITION IB (IBC)/822(ND)2021	UMESH GUPTA VS SMT SHRUTI JAYANT GOKHALE	Rule 11 of NCLT, 2016	9/8/2023	main case wrong	Vishal
283	9/8/2023	Interlocutory Application (I.B.C)	710102069382023	COMPANY PETITION IB (IBC)/605(ND)2022	SECURITIES AND EXCHANGE BOARD OF INDIA VS ASHISH SINGH (RESOLUTION PROFESSIONAL OF FORTIS HEALTHCARE HOLDINGS LIMITED)	Sec 60(5)	10/8/2023	authority letter missing and page 24-25 not clear page	Anju Jain
284	8/8/2023	Interlocutory Application (I.B.C)	710102069222023	COMPANY PETITION IB (IBC)/936(PB)2018	RESOLUTION PROFESSIONAL SHYAM ARORA VS ASHISH SINGH (RESOLUTION PROFESSIONAL OF FORTIS HEALTHCARE HOLDINGS LIMITED)	Sec 60(5)	10/8/2023	DETAIL NOT IN OPEN PORTAL PLZ FILL IN BASIC DETAILS	CHANDRA SHEKHER GUPTA
285	8/8/2023	Interlocutory Application (I.B.C)	710102069102023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS ASHISH SINGH (RESOLUTION PROFESSIONAL OF FORTIS HEALTHCARE HOLDINGS LIMITED)	Rule 11 of NCLT, 2016	10/8/2023	Please file separate application or Report	ARGUS PARTNERS

286	8/8/2023	Interlocutory Application (I.B.C)	710102069242023	COMPANY PETITION IB (IBC)/630(PB)2019	MEENAKSHI AND KUSHAL GOYAL VS MR. ASHOK JUNEJA	Sec 60(5)	11/8/2023	Affidavit address not match in notary.	Sumesh
287	9/8/2023	Interlocutory Application (I.B.C)	710102069362023	COMPANY PETITION IB (IBC)/22(PB)2018	MRS SUSHMA SINHA DECEASED THROUGH HER LRS VS VALUE INFRA BUYER ASSOCIATION & ORS	Sec 60(5)	11/8/2023	page no. not mention after 95 page in index and place missing in index and counsel sign missing index and memo party prayer and sign missing in application page and all applicant sign missing in prayer and affidavit not notarize and page no.15-19,24,33-34 not clear page and page no.36 hindi page and true copy sign missing in annexure page and all petitioner affidavit missing	Prabhat Ranjan raj
288	8/8/2023	Interlocutory Application (I.B.C)	710102069112023	COMPANY PETITION IB (IBC)/589(PB)2020	UNION BANK OF INDIA VS AJAY GUPTA BANKRUPTCY TRUSTEE OF MR. ANIL SYAL	Sec 60(5)	11/8/2023	respondent detail incomplete online portal and welfare rs.25 missing and ticket not allow mid on vakalantama	Brijesh Kumar Tamber
289	8/8/2023	Interlocutory Application (I.B.C)	710102068982023	COMPANY PETITION IB (IBC)/505(ND)2022	VANDANA GUPTA & ANR VS A. VISWANADHA SARMA	Sec 60(5)	11/8/2023	date and place are missing in index.	ADVOCATE GAUTAM SINGHAL
290	8/8/2023	Interlocutory Application (I.B.C)	710102069282023	COMPANY PETITION IB (IBC)/87(ND)2020	HEMI GUPTA LIQUIDATOR IN THE MATTER OF IRIISNET COMMUNICATION PRIVATE LIMITED VS CANARA BANK THROUGH ITS BRANCH MANAGER	Sec 60(5)	11/8/2023	hemi gupta detail not fill on online portal	SANJEEV PANDA
291	8/8/2023	Interlocutory Application (I.B.C)	710102069262023	COMPANY PETITION IB (IBC)/204(ND)2021	RUPESH KUMAR VS HITEL GOEL (IRP OF SUPERTECH LIMITED)	Sec 60(5)	11/8/2023	sign missing in application page and true copy sign missing in annexure page and court fees 1rs. missing and respondent detail incomplete on online portal	Anurag
292	8/8/2023	Interlocutory Application (I.B.C)	710102069172023	COMPANY PETITION IB (IBC)/1088(PB)2020	STEEL AUTHORITY OF INDIA LIMITED- ALLOY STEEL PLANT VS PRADEEP KUMAR SETHI RP OF JMT AUTO LIMITED	Sec 60(5)	11/8/2023	applicant detail incomplete on online portal and page no.50,59,-61,70-78-93,103-105,116-125,144-146, not clear pages	SAMAKSH GOYAL
293	9/8/2023	Interlocutory Application (I.B.C)	710102069502023	COMPANY PETITION IB (IBC)/946(ND)2019	RADHEY SHYAM YADAV VS PRADEEP KUMAR SETHI RP OF JMT AUTO LIMITED	Sec 60(5)	14/08/2023	page no. 32 to 40 are not mention in index.	ASHOK
294	8/8/2023	Interlocutory Application (I.B.C)	710102069212023	COMPANY PETITION IB (IBC)/1935(PB)2019	SMS PARYAVARAN LIMITED VS PRADEEP KUMAR SETHI RP OF JMT AUTO LIMITED	Application under any other provisions- IBC	11/8/2023	court fee rs.3 missing in vakaltnama and applicant detail incomplete on online portal and address and notary mismatch affidavit	Brijesh Kumar Tamber
295	10/8/2023	Interlocutory Application (I.B.C)	710102069602023	COMPANY PETITION IB (IBC)/2721(ND)2019	PRADEEP KUMAR KAUSHIK VS PRADEEP KUMAR SETHI RP OF JMT AUTO LIMITED	Sec 60(5)	14/08/2023	page numbering are missing in index. welfare fee and court fee put on blank side in vakalatnama.	Vijeta Singh

296	10/8/2023	Interlocutory Application (I.B.C)	710102069682023	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	14/08/2023	Sign every page of Application Fill Vishesh Tandon details on Online Portal under Petitioner List and Delete the previous one Main case No. Wrongly Written In Vakalatnama Write Presently in Delhi In Affidavit Address	Mr. jitendra kumar
297	8/8/2023	Interlocutory Application (I.B.C)	710102069252023	COMPANY PETITION IB (IBC)/561(ND)2020	JITENDRA LOHIA VS HARIDWAR INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	14/08/2023	case type wrong \\Interlocutory Application (I.B.C)	Harshit Khare
298	9/8/2023	Interlocutory Application (I.B.C)	710102069522023	COMPANY PETITION IB (IBC)/455(ND)2022	RAJNEESH CHOPRA VS NBCC (INDIA) LIMITED	Application under any other provisions- IBC	14/08/2023	all partys in memo party should be on online portal	RAJNEESH CHOPRA
299	8/8/2023	Interlocutory Application (I.B.C)	710102069082023	COMPANY PETITION IB (IBC)/22(PB)2018	RASHID HUSSAIN & ORS VS VALUE INFRA CON INDIA PVT. LTD	Sec 60(5)	14/08/2023	Sign every page of Application Page -31 not clear True copy sign Missing Welfare ticket not allowed on Mid of Vakalatnama paste it on Blank space	SANYAM JAIN
300	10/8/2023	Interlocutory Application (I.B.C)	710102069702023	COMPANY PETITION IB (IBC)/22(PB)2018	MRS. USHA SINGH VS VALUE INFRA CON INDIA PRIVATE LIMITED THROUGH VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	14/08/2023	respondent details incomplete in online portal. cut page116,117,118,120,122,143, 143,144,145,270,278.	Shashank Agarwal
301	11/8/2023	Interlocutory Application (I.B.C)	710102069842023	COMPANY PETITION IB (IBC)/237(ND)2023	VARUN KUMAR BALA & ORS. VS PAWAN KUMAR GOYAL IRP OF LOGIX INFRASTRUCTURE PVT. LTD.	Sec 60(5)	14/08/2023	petitioner and respondent details are incomplete in online portal.added all applicants details in online portal.	Manisha
302	12/8/2023	Interlocutory Application (I.B.C)	710102070322023	COMPANY PETITION IB (IBC)/1106(ND)2018	AKASH SHINGHAL VS CONSORTIUM OF MR. NARAHARI VIJAY SAGAR REDDY	Sec 60(5)	14/08/2023	section wrong.	AKASH
303	10/8/2023	Interlocutory Application (I.B.C)	710102069742023	COMPANY PETITION IB (IBC)/429(ND)2019	EMPLOYEES PROVIDENT FUND ORGANIZATION VS TRISTAL GLOBAL INFRASTRUCUTRE PVT LTD	Sec 42	14/08/2023	Wrong section Chosen Choose Rule 11 In Index and in Application and Technically Also Update Respondent name as it is o Online Portal Mention Verification place on Affidavit	Rajesh Kumar
304	12/8/2023	Interlocutory Application (I.B.C)	710102070332023	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS ANSAL HOUSING LIMITED	Sec 60(5)	14/08/2023	Memo of party missing, Section mention in index, Affidavit missing in application, Council details missing after index and prayer, Date and place missing after index	SHUBHRANSHU PADHI
305	12/8/2023	Interlocutory Application (I.B.C)	710102070342023	COMPANY PETITION IB (IBC)/229(PB)2023	VEDIKA FINCORP PRIVATE LIMITED VS BESTWAY AGENCIES PRIVATE LIMITED	Application under any other provisions- IBC	14/08/2023	section wrong chosen according to your PDF Verification place and Date not mention on affidavit	Advocate

306	11/8/2023	Interlocutory Application (I.B.C)	710102070042023	COMPANY PETITION IB (IBC)/899(ND)2018	PRAVEEN JAIN VS OUM LAMITECH PVT LTD	Rule 11 of NCLT, 2016	14/08/2023	memo party missing and section not mention index and need to sign every page in application and respondent detail incomplete on online portal	SHIVAM SEHGAL
307	12/8/2023	Interlocutory Application (I.B.C)	710102070162023	COMPANY PETITION IB (IBC)/375(PB)2018	GOLDEN M.P. CHIT FUND PRIVATE LIMITED VS MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL M/S ABW INFRASTRUCTURE LTD.	Sec 60(5)	14/08/2023		SP Singh
308	12/8/2023	Miscellaneous Application(Companies Act)	710102070222023	COMPANY PETITION (COMPANIES ACT)/46(ND)2023	ROHIT TEWARI VS WINFORT SERVICES PRIVATE LIMITED	Rule 11 of NCLT	14/08/2023	case type wrong. memo parties are missing.	Laksh Khanna
309	11/8/2023	Miscellaneous Application (IBC)	710102070062023	COMPANY PETITION IB (IBC)/240(ND)2022	HEMANT SAINI VS INTERNATIONAL PRINT-O-PAC LIMITED	Rule 11 of NCLT, 2016	14/08/2023	case type wrong. rule are not mention in index. memo parties missing.	SHIVAM SEHGAL
310	17-02-2023	0710102016802023(No.of Docs 0)	0710102016802023/8	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	16-08-2023	please separate filing both rejoinders	
311	14-08-2023	0710102011142023(No.of Docs 2)	0710102011142023/7	INTERLOCUTORY APPLICATION (I.B.C)/656(ND)2023	ARIA HOTELS AND CONSULTANCY SERVICES PRIVATE LIMITED VS. SAPAN MOHAN GARG	Sec 60(5)	16-08-2023	Every pages sign missing	admin@chandhiok.com
312	9/8/2023	0710102042772023(No.of Docs 2)	0710102042772023/2	COMPANY PETITION (COMPANIES ACT)/88(ND)2023	MR PRADEEP KUMAR KANDHARI VS. RUPA DAIRY FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/8/2023	Page No-28,31,32,35, and page 70-84,90, Not clear	chamberno495
313	7/8/2023	0710102053892023(No.of Docs 6)	0710102053892023/1	COMPANY PETITION IB (IBC)/391(ND)2023	KASHYAPI INFRASTRUCTURE PRIVATE LIMITED VS. OMKAR NESTS PRIVATE LIMITED	IBC Under Sec 9	11/8/2023	Please Delete your old PDF then upload new PDF, double volume showing in our portal.	sowmyasaikumar
314	8/10/2021	0710102073482021(No.of Docs 0)	0710102073482021/7	COMPANY PETITION IB (IBC)/685(ND)2021	SHRI ASTHAVINAYAK NIRMAAN ENGINEERS CONTRACTORS & INTERIOR VS. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.	IBC Under Sec 9	11/8/2023	PDF not opening please check before uploading	
315	9/8/2023	0710102077652022(No.of Docs 2)	0710102077652022/1	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	11/8/2023	True copy sign missing	RAVISHARMA
316	9/8/2023	0710102080762019(No.of Docs 2)	0710102080762019/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	11/8/2023	main case not link,	ashishmiddha@rocketm
317	21-03-2022	0710102021512022(No.of Docs 0)	0710102021512022/1	INTERLOCUTORY APPLICATION (I.B.C)/1386(ND)2022	ABHISHEK ANAND	Sec 54(1)	11/8/2023	Notary Missing	
318	21-03-2022	0710102021512022(No.of Docs 0)	0710102021512022/1	INTERLOCUTORY APPLICATION (I.B.C)/1386(ND)2022	ABHISHEK ANAND	Sec 54(1)	11/8/2023	Notary Missing	
319	21-03-2022	0710102021512022(No.of Docs 0)	0710102021512022/1	INTERLOCUTORY APPLICATION (I.B.C)/1386(ND)2022	ABHISHEK ANAND	Sec 54(1)	11/8/2023	Notary Missing	
320	21-03-2022	0710102021512022(No.of Docs 0)	0710102021512022/1	INTERLOCUTORY APPLICATION (I.B.C)/1386(ND)2022	ABHISHEK ANAND	Sec 54(1)	11/8/2023	Notary Missing	

321	21-03-2022	0710102021512022(No.of Docs 0)	0710102021512022/1	INTERLOCUTORY APPLICATION (I.B.C)/1386(ND)2022	ABHISHEK ANAND	Sec 54(1)	11/8/2023	Notary Missing	
322	21-03-2022	0710102021512022(No.of Docs 0)	0710102021512022/1	INTERLOCUTORY APPLICATION (I.B.C)/1386(ND)2022	ABHISHEK ANAND	Sec 54(1)	11/8/2023	Notary Missing	
323	21-03-2022	0710102021512022(No.of Docs 0)	0710102021512022/1	INTERLOCUTORY APPLICATION (I.B.C)/1386(ND)2022	ABHISHEK ANAND	Sec 54(1)	11/8/2023	Notary Missing	
324	21-03-2022	0710102021512022(No.of Docs 0)	0710102021512022/1	INTERLOCUTORY APPLICATION (I.B.C)/1386(ND)2022	ABHISHEK ANAND	Sec 54(1)	11/8/2023	Notary Missing	
325	21-03-2022	0710102021512022(No.of Docs 0)	0710102021512022/1	INTERLOCUTORY APPLICATION (I.B.C)/1386(ND)2022	ABHISHEK ANAND	Sec 54(1)	11/8/2023	Notary Missing	
326	10/7/2020	0710102069572020(No.of Docs 0)	0710102069572020/7	COMPANY PETITION (COMPANIES ACT)/82(ND)2021	INDIAN DUROBUILD PVT. LTD.	Sec. 131(1)	11/8/2023	Court order missing for filing amended memo of parties	
327	9/8/2023	0710102076832022(No.of Docs 6)	0710102076832022/6	COMPANY APPLICATION(COMPANIES ACT)/364(PB)2022	COL ASHISH KHANNA SM RETD VS. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Sec. 242(4),Rule 11 of NCLT	11/8/2023	Volume vise index missing and true copy sign missing	colakdgc
328	9/8/2023	0710102065702023(No.of Docs 1)	0710102065702023/4	INTERLOCUTORY APPLICATION (I.B.C)/3979(ND)2023	HERO FINCORP LIMITED VS. MANISH AGGARWAL (RP OF WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PRIVATE LIMITED)	Sec 60(5)	11/8/2023	welfare missing	sidllb1993
329	10/7/2020	0710102069572020(No.of Docs 0)	0710102069572020/7	COMPANY PETITION (COMPANIES ACT)/82(ND)2021	INDIAN DUROBUILD PVT. LTD.	Sec. 131(1)	11/8/2023	Court order missing for filing amended memo of parties	
330	7/8/2023	0710102053892023(No.of Docs 6)	0710102053892023/1	COMPANY PETITION IB (IBC)/391(ND)2023	KASHYAPI INFRASTRUCTURE PRIVATE LIMITED VS. OMKAR NESTS PRIVATE LIMITED	IBC Under Sec 9	11/8/2023	Please Delete your old PDF then upload new PDF, double volume showing in our portal.	sowmyasaikumar
331	7/8/2023	0710102053892023(No.of Docs 6)	0710102053892023/1	COMPANY PETITION IB (IBC)/391(ND)2023	KASHYAPI INFRASTRUCTURE PRIVATE LIMITED VS. OMKAR NESTS PRIVATE LIMITED	IBC Under Sec 9	11/8/2023	Please Delete your old PDF then upload new PDF, double volume showing in our portal.	sowmyasaikumar
332	9/8/2023	0710102094312021(No.of Docs 3)	0710102094312021/14	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	11/8/2023	vakalatnama not mentioned in the index	Rahulnclt
333	7/8/2023	0710102053892023(No.of Docs 6)	0710102053892023/1	COMPANY PETITION IB (IBC)/391(ND)2023	KASHYAPI INFRASTRUCTURE PRIVATE LIMITED VS. OMKAR NESTS PRIVATE LIMITED	IBC Under Sec 9	11/8/2023	Please Delete your old PDF then upload new PDF, double volume showing in our portal.	sowmyasaikumar
334	10/7/2020	0710102069572020(No.of Docs 0)	0710102069572020/7	COMPANY PETITION (COMPANIES ACT)/82(ND)2021	INDIAN DUROBUILD PVT. LTD.	Sec. 131(1)	11/8/2023	Court order missing for filing amended memo of parties	
335	9/8/2023	0710102057782023(No.of Docs 2)	0710102057782023/1	COMPANY APPEAL (IBC)/32(ND)2023	ANHUI TECHNOLOGY IMP & EXP CO LTD	Sec 42,Rule 11 of NCLT, 2016	11/8/2023	Sign missing on annexure	Harishtaneja78
336	18-03-2023	0710102025282023(No.of Docs 0)	0710102025282023/3	COMPANY PETITION IB (IBC)/281(ND)2023	ASHISH KUMAR VS. DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	11/8/2023	Volume 1,5,6,8,9,11 missing please upload carefully and after upload all volume then check u r file	

337	9/8/2023	0710102025282023(No.of Docs 7)	0710102025282023/2	COMPANY PETITION IB (IBC)/281(ND)2023	ASHISH KUMAR VS. DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	11/8/2023	Only Index Showing ,please check your file proper file	kushal82
338	10/8/2023	0710102023082023(No.of Docs 1)	0710102023082023/2	COMPANY PETITION (COMPANIES ACT)/71(PB)2023	TULSIANI CONSTRUCTIONS AND DEVELOPERSPRIVATE LIMITED VS. SHRAY JAIN	Sec. 241(1),Sec. 242(4)	11/8/2023	Court fees and welfare missing	ADVJS0611
339	9/8/2023	0710102060542023(No.of Docs 2)	0710102060542023/3	COMPANY PETITION (COMPANIES ACT)/137(ND)2023	VEENA GUPTA VS. PURNIMA BUILD MART PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/8/2023	Please Attached court order	akshaygupta
340	10/7/2020	0710102069572020(No.of Docs 0)	0710102069572020/7	COMPANY PETITION (COMPANIES ACT)/82(ND)2021	INDIAN DUROBUILD PVT. LTD.	Sec. 131(1)	11/8/2023	Court order missing for filing amended memo of parties	
341	9/8/2023	0710102051452023(No.of Docs 1)	0710102051452023/1	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	11/8/2023	Index missing	shinujpillai
342	28-07-2023	0710102049862021(No.of Docs 4)	0710102049862021/9	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	separate filing Reply and Vakalatnama	Prem@1992
343	8/8/2023	0710102096322022(No.of Docs 4)	0710102096322022/3	COMPANY APPEAL(COMPANIES ACT)/256(ND)2022	PUREWELL RO SYSTEM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	10/8/2023	Please file with a proper index and master index and give pagination , and make one volume up to 200 pages	dgkassociates 01
344	8/8/2023	0710102062402023(No.of Docs 2)	0710102062402023/1	CONTEMPT PETITION(COMPANIES ACT)/13(ND)2023	STATE BANK OF INDIA VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	10/8/2023	Index wrong , pagination not done	archerjurists
345	17-07-2023	0710102062562023(No.of Docs 0)	0710102062562023/1	INTERLOCUTORY APPLICATION (I.B.C)/3907(ND)2023	DEEPAK VERMA VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	10/8/2023	Index wrong , pagination not done	
346	9/8/2022	0710102064762022(No.of Docs 0)	0710102064762022/6	COMPANY PETITION IB (IBC)/764(ND)2022	UNITED NEWS OF INDIA WORKERS, UNION VS. UNITED NEWS OF INDIA	IBC Under Sec 9	10/8/2023	Need to be file as an application with fees.	
347	8/8/2023	0710102096322022(No.of Docs 4)	0710102096322022/2	COMPANY APPEAL(COMPANIES ACT)/256(ND)2022	PUREWELL RO SYSTEM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	10/8/2023	Please file with a proper index and master index and give pagination , and make one volume up to 200 pages	dgkassociates 01
348	8/8/2023	0710102095062022(No.of Docs 2)	0710102095062022/3	INTERVENTION PETITION (IBC)/36(PB)2022	RAKESH ARORA & ANR VSSHARP EYE ADVERTISING PRIVATE LIMITED	Sec 60(5)	10/8/2023	Sign and true copy sign missing on every pages	rohitgandhi
349	8/8/2023	0710102012392023(No.of Docs 2)	0710102012392023/3	INTERLOCUTORY APPLICATION (I.B.C)/1190(ND)2023	APP U/S 30_APPROVAL FOR RESOLUTION PLAN VSTULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED	Sec 30	10/8/2023	NEED TRUE TYPE ENGLISH TRANSLATION COPY	Legitime
350	11/11/2022	0710102093562022(No.of Docs 0)	0710102093562022/5	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	10/8/2023	True copy sign missing	
351	9/8/2023	0710102012822022(No.of Docs 2)	0710102012822022/149	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	10/8/2023	Index incomplete.	charusangwan

352	8/8/2023	0710102090722021(No.of Docs 2)	0710102090722021/4	INTERLOCUTORY APPLICATION (I.B.C)/5787(ND)2021	NARESH KUMAR VS. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Sec 60(5)	10/8/2023	Please Mentioned True Copy every page	MannatSinghAdv
353	9/8/2023	0710102019802021(No.of Docs 1)	0710102019802021/8	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)2021	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	10/8/2023	need to ture copy sign missed on every pages as per adv	bajpaianand24
354	9/8/2023	0710102019802021(No.of Docs 1)	0710102019802021/8	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)2021	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	10/8/2023	need to ture copy sign missed on every pages as per adv	bajpaianand24
355	9/8/2023	0710102019802021(No.of Docs 1)	0710102019802021/8	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)2021	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	10/8/2023	need to ture copy sign missed on every pages as per adv	bajpaianand24
356	9/8/2023	0710102019802021(No.of Docs 1)	0710102019802021/8	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)2021	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	10/8/2023	need to ture copy sign missed on every pages as per adv	bajpaianand24
357	10/8/2023	0710102019802021(No.of Docs 1)	0710102019802021/9	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)2021	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	10/8/2023	sign missing every page with true copy	bajpaianand24
358	8/8/2023	0710102083112022(No.of Docs 1)	0710102083112022/1	INTERLOCUTORY APPLICATION (I.B.C)/5320(ND)2022	SANJEEV PRASAD AND ANURADHA PRASAD VS. H.S. OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	10/8/2023	True copy sign missing	ICLLO
359	26-09-2022	0710102078922022(No.of Docs 0)	0710102078922022/6	COMPANY PETITION IB (IBC)/803(ND)2022	GREENFIELDS PETRICHOR PRIVATE LIMITED VS. PACK-N-PACK PACKAGING PRIVATE LIMITED	IBC Under Sec 9	10/8/2023	Sign missing and true copy sign missing	
360	9/8/2023	0710102027232021(No.of Docs 3)	0710102027232021/36	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	10/8/2023	Volume -1 True copy missing and volume 2- Sign missing	auraleague
361	9/8/2023	0710102030852023(No.of Docs 2)	0710102030852023/1	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	10/8/2023	wrong index and pagination	PCSBHK
362	29-07-2023	0710102043532023(No.of Docs 2)	0710102043532023/6	INTERLOCUTORY APPLICATION (I.B.C)/3302(ND)2023	RAJIV BHATNAGAR VS. GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	10/8/2023	Proof of service missing	Bodhi@NCLT
363	29-07-2023	0710102043532023(No.of Docs 2)	0710102043532023/6	INTERLOCUTORY APPLICATION (I.B.C)/3302(ND)2023	RAJIV BHATNAGAR VS. GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	10/8/2023	Proof of service missing	Bodhi@NCLT
364	29-07-2023	0710102043532023(No.of Docs 2)	0710102043532023/6	INTERLOCUTORY APPLICATION (I.B.C)/3302(ND)2023	RAJIV BHATNAGAR VS. GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	10/8/2023	Proof of service missing	Bodhi@NCLT
365	29-07-2023	0710102043532023(No.of Docs 2)	0710102043532023/6	INTERLOCUTORY APPLICATION (I.B.C)/3302(ND)2023	RAJIV BHATNAGAR VS. GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	10/8/2023	Proof of service missing	Bodhi@NCLT
366	8/8/2023	0710200400732013(No.of Docs 1)	0710200400732013/7	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	10/8/2023	Court fees missing and affidavit address UP but notary in delhi .	STELLARLEGAL
367	7/8/2023	0710102165982019(No.of Docs 2)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	10/8/2023	True Copy Sign missing	counselgulshan@gmail
368	8/8/2023	0710102049862021(No.of Docs 3)	0710102049862021/10	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1) (b),Sec. 244(1),Sec. 241(1)	10/8/2023	Court fees missing	Prem@1992
369	8/8/2023	0710102049862021(No.of Docs 3)	0710102049862021/10	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1) (b),Sec. 244(1),Sec. 241(1)	10/8/2023	Court fees missing	Prem@1992

370	8/8/2023	0710102049862021(No.of Docs 3)	0710102049862021/10	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	Court fees missing	Prem@1992
371	8/8/2023	0710102049862021(No.of Docs 3)	0710102049862021/10	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	Court fees missing	Prem@1992
372	8/8/2023	0710102049862021(No.of Docs 3)	0710102049862021/10	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	Court fees missing	Prem@1992
373	8/8/2023	0710102049862021(No.of Docs 3)	0710102049862021/10	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	Court fees missing	Prem@1992
374	8/8/2023	0710102049862021(No.of Docs 3)	0710102049862021/10	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	Court fees missing	Prem@1992
375	8/8/2023	0710102049862021(No.of Docs 3)	0710102049862021/10	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	Court fees missing	Prem@1992
376	8/8/2023	0710102049862021(No.of Docs 3)	0710102049862021/10	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	Court fees missing	Prem@1992
377	28-07-2023	0710102049862021(No.of Docs 4)	0710102049862021/9	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	separate filing Reply and Vakalatnama	Prem@1992
378	28-07-2023	0710102049862021(No.of Docs 4)	0710102049862021/9	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	separate filing Reply and Vakalatnama	Prem@1992
379	28-07-2023	0710102049862021(No.of Docs 4)	0710102049862021/9	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	separate filing Reply and Vakalatnama	Prem@1992
380	28-07-2023	0710102049862021(No.of Docs 4)	0710102049862021/9	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	separate filing Reply and Vakalatnama	Prem@1992
381	28-07-2023	0710102049862021(No.of Docs 4)	0710102049862021/9	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	separate filing Reply and Vakalatnama	Prem@1992
382	28-07-2023	0710102049862021(No.of Docs 4)	0710102049862021/9	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	separate filing Reply and Vakalatnama	Prem@1992
383	28-07-2023	0710102049862021(No.of Docs 4)	0710102049862021/9	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	separate filing Reply and Vakalatnama	Prem@1992
384	28-07-2023	0710102049862021(No.of Docs 4)	0710102049862021/9	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	10/8/2023	separate filing Reply and Vakalatnama	Prem@1992
385	7/8/2023	0710102065102023(No.of Docs 2)	0710102065102023/1	INTERLOCUTORY APPLICATION (I.B.C)/3941(ND)2023	RAJESH PANDEY VSRAVINDRA KUMAR MINTRI	Sec 60(5)	9/8/2023	Page No\\'s missing	CHITRA123

386	7/8/2023	0710102015152019(No.of Docs 2)	0710102015152019/17	COMPANY PETITION IB (IBC)/654(PB)2019	M/S VISHAL FABRICS & ORS. VS. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	IBC under Sec 7	9/8/2023	sign every pages missing	LD3682009
387	7/8/2023	0710102035962020(No.of Docs 1)	0710102035962020/7	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	9/8/2023	1rs court fees missing	Prashant Bhardwaj
388	7/8/2023	0710102035962020(No.of Docs 1)	0710102035962020/6	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	9/8/2023	1rs court fees missing	Prashant Bhardwaj
389	7/8/2023	0710102035962020(No.of Docs 1)	0710102035962020/8	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	9/8/2023	1rs court fees missing	Prashant Bhardwaj
390	7/8/2023	0710102036132023(No.of Docs 2)	0710102036132023/6	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	9/8/2023	Annexure pages not clear please attached clear copy and Type copy .	alok@kumar
391	7/8/2023	0710102010452023(No.of Docs 2)	0710102010452023/6	COMPANY PETITION IB (IBC)/195(ND)2023	MR. ABDUL WAJID PM PROPRIETOR OF M/S THW INTERNATIONAL VS. P AND G ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	9/8/2023	True Copy Sign Misssing	kk2001
392	7/8/2023	0710102050682022(No.of Docs 2)	0710102050682022/5	COMPANY PETITION IB (IBC)/535(ND)2022	PRODALIM B.V. VS. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	9/8/2023	Every pages sign missing	raghav.chadha
393	7/8/2023	0710102048252023(No.of Docs 1)	0710102048252023/3	COMPANY PETITION IB (IBC)/344(PB)2023	ALGRACE BUILD CARE PRIVATE LIMITED VS. MRG INFRABUILD LLP	IBC under Sec 7	8/8/2023	Not Signed	Admani785@gmail.com
394	5/8/2023	0710102084932022(No.of Docs 1)	0710102084932022/5	COMPANY PETITION IB (IBC)/827(ND)2022	KHANUJA ENTERPRISES VS. VLCC HEALTH CARE LIMITED	IBC Under Sec 9	8/8/2023	Pagination missing	vkjlaw
395	5/8/2023	0710102085862022(No.of Docs 2)	0710102085862022/3	COMPANY PETITION (COMPANIES ACT)/100(ND)2023	ANJU SAHNI VS. S M S COLLECTIONS PRIVATE LIMITED	Sec. 58(3)	8/8/2023	On vakalatnama court fees and welfare missing	nsachambers
396	4/8/2023	0710102019812022(No.of Docs 1)	0710102019812022/9	COMPANY PETITION IB (IBC)/546(ND)2022	PARUL SHUTTERING HOUSE VS. MIST DIRECT SALES PRIVATE LIMITED	IBC Under Sec 9	7/8/2023	Wrong file (Only proof of service uploaded)	astha1193
397	4/8/2023	0710102044082022(No.of Docs 1)	0710102044082022/11	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	7/8/2023	Page No-9 Missing	Abhirup Dasgupta
398	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
399	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
400	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh

401	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
402	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
403	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
404	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
405	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
406	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
407	3/8/2023	0710102025982023(No.of Docs 2)	0710102025982023/1	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	5/8/2023	Pages wrong arrange	Lalitmhn00
408	3/8/2023	0710102025982023(No.of Docs 2)	0710102025982023/1	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	5/8/2023	Pages wrong arrange	Lalitmhn00
409	3/8/2023	0710102025982023(No.of Docs 2)	0710102025982023/1	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	5/8/2023	Pages wrong arrange	Lalitmhn00
410	3/8/2023	0710102025982023(No.of Docs 2)	0710102025982023/1	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	5/8/2023	Pages wrong arrange	Lalitmhn00
411	22-05-2022	0710102032672022(No.of Docs 0)	0710102032672022/6	COMPANY PETITION IB (IBC)/393(ND)2022	M/S SUNDER ENGINEERING WORKS THROUGH MR. SIDDHANT JAIN PROPRIETOR VS. MAV STEELS PRIVATE LIMITED	IBC Under Sec 9	5/8/2023	sign and true copy sign missing	
412	2/8/2023	0710102036072023(No.of Docs 3)	0710102036072023/2	COMPANY PETITION IB (IBC)/295(ND)2023	DIGISPICE TECHNOLOGIES LIMITED VS. BHARAT SANCHAR NAGAM LIMITED	IBC Under Sec 9	4/8/2023	Page No- 57,61,67,87,88,90,99,113,131,14-145,154,155,243,244,255,256, Not clear need true type copy and please before uploading PDF check all pages .if readable then submit.	Gaurav Bahl
413	3/8/2023	0710102039852023(No.of Docs 1)	0710102039852023/4	INTERLOCUTORY APPLICATION (I.B.C)/2488(ND)2023	VIJENDER SHARMA VS. ADITYA BIRLA SUN LIFE INSURANCE CO. LTD.	Application under any other provisions- IBC	4/8/2023	Index missing	Prateek.Kasliwal

414	28-03-2023	0710102028982023(No.of Docs 0)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	4/8/2023	Index wrong , sign missing every pages, Notary missing , Page No-32 not readable , page no-34 and some pages cut from right side	
415	28-03-2023	0710102028982023(No.of Docs 0)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	4/8/2023	Index wrong , sign missing every pages, Notary missing , Page No-32 not readable , page no-34 and some pages cut from right side	
416	28-03-2023	0710102028982023(No.of Docs 0)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	4/8/2023	Index wrong , sign missing every pages, Notary missing , Page No-32 not readable , page no-34 and some pages cut from right side	
417	28-03-2023	0710102028982023(No.of Docs 0)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	4/8/2023	Index wrong , sign missing every pages, Notary missing , Page No-32 not readable , page no-34 and some pages cut from right side	
418	2/8/2023	0710102030132023(No.of Docs 2)	0710102030132023/4	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	4/8/2023	Page No-9 Missing (Proof of service)	Asavrajan@123
419	3/12/2022	0710102100272022(No.of Docs 0)	0710102100272022/1	INTERLOCUTORY APPLICATION (I.B.C)/6135(PB)2022	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. SHRI VIVEK KUMAR RESOLUTION PROFESSIONAL	Sec 60(5)	4/8/2023	Page No-27 hindi page	
420	2/8/2023	0710102065702023(No.of Docs 3)	0710102065702023/2	INTERLOCUTORY APPLICATION (I.B.C)/3979(ND)2023	HERO FINCORP LIMITED VS. MANISH AGGARWAL (RP OF WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PRIVATE LIMITED)	Sec 60(5)	4/8/2023	Master Index missing and true copy sign missing	SSA2022
421	3/8/2023	0710102069772022(No.of Docs 3)	0710102069772022/6	COMPANY PETITION IB (IBC)/725(ND)2022	INNOVATIVE INCENTIVES & REWARDS PRIVATE LIMITED VS. FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED)	IBC Under Sec 9	4/8/2023	Volum wise index missing please file with index then checking file properly way and true copy sign	sjain-563
422	2/8/2023	0710102033062022(No.of Docs 3)	0710102033062022/4	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	4/8/2023	Please add a vakalatnama in the pdf and mentioned in the index	Rahulnclt
423	2/8/2023	0710102052112022(No.of Docs 2)	0710102052112022/2	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	4/8/2023	True copy sign missing	Legitime
424	3/8/2023	0710102010452023(No.of Docs 2)	0710102010452023/5	COMPANY PETITION IB (IBC)/195(ND)2023	MR. ABDUL WAJID PM PROPRIETOR OF M/S THW INTERNATIONAL VS. P AND G ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	4/8/2023	Index missing and pls arrange page correctly	kkr2001

425	2/8/2023	0710102033062022(No.of Docs 3)	0710102033062022/4	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	4/8/2023	Please add a vakalatnama in the pdf and mentioned in the index	Rahulnclt
426	2/8/2023	0710102033062022(No.of Docs 3)	0710102033062022/4	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	4/8/2023	Please add a vakalatnama in the pdf and mentioned in the index	Rahulnclt
427	2/8/2023	0710102033062022(No.of Docs 3)	0710102033062022/4	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	4/8/2023	Please add a vakalatnama in the pdf and mentioned in the index	Rahulnclt
428	29-07-2023	0710102054032023(No.of Docs 2)	0710102054032023/3	COMPANY PETITION (COMPANIES ACT)/126(ND)2023	RUCHI ANAND & ORS VS. GOLDEN ROLLS PRIVATE LIMITED & ORS	Sec. 213,Sec. 241(1),Sec. 242(4)	3/8/2023	Wrong Filing (Application File in the additional docs) please file as a IA with Application filing fees	sidhant@kapu rlaw.com
429	2/8/2023	0710102003942023(No.of Docs 1)	0710102003942023/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/8/2023	wrong pagination , wrong arrange	Office@2020
430	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
431	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
432	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
433	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
434	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
435	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
436	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
437	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
438	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
439	2/8/2023	0710102006962023(No.of Docs 2)	0710102006962023/2	INTERLOCUTORY APPLICATION (I.B.C)/429(ND)2023	NARESH KUMAR VS. JALESH KUMAR GROVER .	Sec 60(5)	3/8/2023	Notary address Chandigarh affidavit wrong , sign missing	Parveen
440	1/8/2023	0710102007802022(No.of Docs 3)	0710102007802022/3	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	3/8/2023	signed missing and true copy signed missing	pranshusingha l
441	5/2/2023	0710102013282023(No.of Docs 0)	0710102013282023/5	COMPANY PETITION IB (IBC)/100(ND)2023	CORREO MARKETINGS PVT. LTD. VS. ELEGANT I T SOLUTIONS PVT LTD	IBC under Sec 7	3/8/2023	Index Missing	
442	2/8/2023	0710102013282023(No.of Docs 1)	0710102013282023/6	COMPANY PETITION IB (IBC)/100(ND)2023	CORREO MARKETINGS PVT. LTD. VS. ELEGANT I T SOLUTIONS PVT LTD	IBC under Sec 7	3/8/2023	only proof of service uploaded pls file in the proper way	AAVNA.LEGAL
443	2/8/2023	0710102018702020(No.of Docs 2)	0710102018702020/17	COMPANY PETITION IB (IBC)/556(ND)2020	COMPUTER JUNCTION PRIVATE LIMITED VS. NYSA COMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	3/8/2023	Every page sign missing	tusharthareja3 367

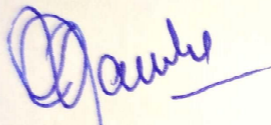
444	31-07-2023	0710102047802023(No.of Docs 1)	0710102047802023/1	INTERLOCUTORY APPLICATION (I.B.C)/3426(ND)2023	RANJAN CHAKRABORTI VSNIRMALA DEVI GUPTA SOLE PROPRIETOR OF M/S SURENDRA STEEL SALES THROUGH HER POWER OF ATTORNEY MR. MUKESH GUPTA	Sec 60(5)	3/8/2023	Double Pagination , some pages are true copy signed missing , please clearly mentioned which court	irpatek
445	2/8/2023	0710102048342021(No.of Docs 2)	0710102048342021/12	INTERLOCUTORY APPLICATION (I.B.C)/4383(ND)2021	CHANDRA PRAKASH VS. SUMIT KUMAR KHANNA	Sec 30	3/8/2023	True Copy Sign Missed	Eshna Kumar
446	31-07-2023	0710102050572021(No.of Docs 1)	0710102050572021/3	INTERLOCUTORY APPLICATION (I.B.C)/3159(ND)2021	VINEET AGGARWAL VS. MAHANAGAR TELEPHONE NIGAM LIMITED	Application under any other provisions- IBC	3/8/2023	Index missing welfare and court fees missing	maxlegum@gmail.com
447	2/8/2023	0710102003342022(No.of Docs 1)	0710102003342022/8	INTERLOCUTORY APPLICATION (I.B.C)/187(PB)2022	SHANTANU PRAKASH VS. MAHENDRA SINGH KHANDELWAL	Sec 60(5)	3/8/2023	wrong index	ankurmittallawyer@gmail
448	1/8/2023	0710102011472022(No.of Docs 2)	0710102011472022/16	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI VS. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	2/8/2023	order missed	CHITRA123
449	1/8/2023	0710102061832022(No.of Docs 2)	0710102061832022/5	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	2/8/2023	Signed missed and true copy signed missed	abhidec27
450	31-07-2023	0710102022572018(No.of Docs 2)	0710102022572018/5	COMPANY PETITION IB (IBC)/1567(PB)2018	M/S NATIONAL PRODUCTS VS. M/S DELHI CONTROL DEVICES PRIVATE LIMITED	IBC Under Sec 9	2/8/2023	1) Sign every page of application (2) Page no-60-64 in Hindi kindly attached true translate type copy (3) page no-68 vakalatnama fees missing (Court Fees-3rs, Welfare-25	lawlegend2011
451	1/8/2023	0710102082692019(No.of Docs 2)	0710102082692019/26	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	2/8/2023	Signed and true copy signed missed	gaurav281987
452	31-07-2023	0710102022572018(No.of Docs 2)	0710102022572018/5	COMPANY PETITION IB (IBC)/1567(PB)2018	M/S NATIONAL PRODUCTS VS. M/S DELHI CONTROL DEVICES PRIVATE LIMITED	IBC Under Sec 9	2/8/2023	1) Sign every page of application (2) Page no-60-64 in Hindi kindly attached true translate type copy (3) page no-68 vakalatnama fees missing (Court Fees-3rs, Welfare-25	lawlegend2011
453	31-07-2023	0710102022572018(No.of Docs 2)	0710102022572018/5	COMPANY PETITION IB (IBC)/1567(PB)2018	M/S NATIONAL PRODUCTS VS. M/S DELHI CONTROL DEVICES PRIVATE LIMITED	IBC Under Sec 9	2/8/2023	1) Sign every page of application (2) Page no-60-64 in Hindi kindly attached true translate type copy (3) page no-68 vakalatnama fees missing (Court Fees-3rs, Welfare-25	lawlegend2011
454	31-07-2023	0710102020982023(No.of Docs 2)	0710102020982023/3	INTERLOCUTORY APPLICATION (I.B.C)/1563(ND)2023	MR. RAVINDER KUMAR GOEL VS. REGIONAL PROVIDENT FUND COMMISSIONER II CHANDIGARH	Rule 11 of NCLT, 2016	2/8/2023	True Copy Sign Missing	Advmrinal745
455	31-07-2023	0710102016492023(No.of Docs 2)	0710102016492023/7	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	2/8/2023	Sign Every Page	chandnisadan a

456	28-07-2023	0710102091922020(No.of Docs 4)	0710102091922020/8	COMPANY PETITION IB (IBC)/1020(ND)2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS. ESTHETIC BUILDTECH PRIVATE LIMITED	IBC under Sec 7	2/8/2023	Wrong filing in additional document (Application uploaded)	akshathansari a
457	28-07-2023	0710102091922020(No.of Docs 4)	0710102091922020/8	COMPANY PETITION IB (IBC)/1020(ND)2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS. ESTHETIC BUILDTECH PRIVATE LIMITED	IBC under Sec 7	2/8/2023	Wrong filing in additional document (Application uploaded)	akshathansari a
458	28-07-2023	0710102091922020(No.of Docs 4)	0710102091922020/8	COMPANY PETITION IB (IBC)/1020(ND)2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS. ESTHETIC BUILDTECH PRIVATE LIMITED	IBC under Sec 7	2/8/2023	Wrong filing in additional document (Application uploaded)	akshathansari a
459	28-07-2023	0710102091922020(No.of Docs 4)	0710102091922020/8	COMPANY PETITION IB (IBC)/1020(ND)2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS. ESTHETIC BUILDTECH PRIVATE LIMITED	IBC under Sec 7	2/8/2023	Wrong filing in additional document (Application uploaded)	akshathansari a
460	1/8/2023	0710102012822022(No.of Docs 2)	0710102012822022/140	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	2/8/2023	True Copy Signed Missed	CONDUCTIVE LEGAL
461	31-07-2023	0710102099892022(No.of Docs 2)	0710102099892022/3	INTERLOCUTORY APPLICATION (I.B.C)/1241(PB)2023	GUJARAT URJA VIKAS NIGAM LIMITED VS. MR. UDAYRAJ PATWARDHAN	Sec 60(5)	2/8/2023	Signed missed on each pages	anandk83

462	31-07-2023	0710102065702023(No.of Docs 2)	0710102065702023/1	INTERLOCUTORY APPLICATION (I.B.C)/3979(ND)2023	HERO FINCORP LIMITED VS. MANISH AGGARWAL (RP OF WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PRIVATE LIMITED)	Sec 60(5)	2/8/2023	Need to be file as a IA	SSA2022
463	1/8/2023	0710102033822022(No.of Docs 1)	0710102033822022/1	CA(A) MERGER AND AMALGAMATION(COMPA NIES ACT)/18(ND)2023	M B DISTRIBUTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	2/8/2023	Affidavit Missing	RASTOGIFCS5
464	1/8/2023	0710102022572018(No.of Docs 2)	0710102022572018/6	COMPANY PETITION IB (IBC)/1567(PB)2018	M/S NATIONAL PRODUCTS VS. M/S DELHI CONTROL DEVICES PRIVATE LIMITED	IBC Under Sec 9	2/8/2023	Each page signed missing on Reply	lawlegend2011
465	31-07-2023	0710102022572018(No.of Docs 2)	0710102022572018/5	COMPANY PETITION IB (IBC)/1567(PB)2018	M/S NATIONAL PRODUCTS VS. M/S DELHI CONTROL DEVICES PRIVATE LIMITED	IBC Under Sec 9	2/8/2023	1) Sign every page of application (2) Page no-60-64 in Hindi kindly attached true translate type copy (3) page no-68 vakalatnama fees missing (Court Fees-3rs, Welfare-25	lawlegend2011
466	30-05-2023	0710102049002023(No.of Docs 0)	0710102049002023/1	COMPANY PETITION IB (IBC)/362(ND)2023	M/S WOOD CRAFT FURNISHERS VS. HARE KRSNA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	1/8/2023	True copy sign missing	
467	30-07-2023	0710102034932023(No.of Docs 2)	0710102034932023/1	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/47(ND)2023	KWALITY LIMITED	Sec. 230-232 - Second Motion	1/8/2023	Wrong file according to PDF (File will be file in Kolkata Bench)	hirakmk
468	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/14	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Wrong index pagination missed	siddhantsurya
469	31-07-2023	0710102031252023(No.of Docs 2)	0710102031252023/3	INTERLOCUTORY APPLICATION (I.B.C)/2255(ND)2023	MR. MANOHAR LAL VIJ VS. NEHA RASTOGI	Sec 66(1)	1/8/2023	True Copy Sign Missing	Hemant1984
470	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/13	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Wrong index pagination missed	siddhantsurya
471	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/11	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Affidavit missing, please check all pdf carefully	siddhantsurya
472	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/12	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Wrong index pagination missed	siddhantsurya
473	30-07-2023	0710102094312021(No.of Docs 3)	0710102094312021/10	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	1/8/2023	Please Mentioned Vakalatnama in index and merge Vakalatnama in the file PDF not File to Separate PDF.	Rahulnclt
474	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/16	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Wrong index pagination missed	siddhantsurya
475	30-07-2023	0710102094312021(No.of Docs 3)	0710102094312021/7	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	1/8/2023	Please Mentioned Vakalatnama in index and merge Vakalatnama in the file PDF not File to Separate PDF.	Rahulnclt
476	30-07-2023	0710102094312021(No.of Docs 3)	0710102094312021/8	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	1/8/2023	Please Mentioned Vakalatnama in index and merge Vakalatnama in the file PDF not File to Separate PDF.	Rahulnclt

477	30-07-2023	0710102094312021(No.of Docs 2)	0710102094312021/9	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	1/8/2023	Sign On every Pages	Rahulnclt
478	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/15	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Wrong index pagination missed	siddhantsurya
479	9/5/2023	0710102009702023/2	710102009702023	ALLIANCE REVOLUTION INFRA PROJECTSPRIVATE LIMITED		Sec. 230-232 - Second Motion	Report	2/8/2023	Other report to be filed on separate miscellaneous diary number,
480				Vs.					
481				BOLT EXIM PRIVATE LIMITED					
482	27/05/2023	0710102012822023/3	710102012822023	Vs.					
483				REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	Order	2/8/2023	Vakalatnama not clear, Welfare fee stamp and court fee stamp msising in vakalatnama,
484	16/05/2023	0710102014672023/3	710102014672023	MANAK BUILDCON PROJECTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	Order	2/8/2023	address details msising in Affidavit,
485				Vs.					
486	9/8/2023	0710102015672023/6	710102015672023	SHARAK HEALTHCARE PRIVATE LIMITED		IBC Section 59	Report	11/8/2023	address details msising in AFFidavit, Incomplete index, Pagination msising in document,
487				Vs.					
488	10/8/2023	0710102024682023/1	710102024682023	GSC GLASS PRIVATE LIMITED		Sec. 230-232 - Second Motion	Order	3/8/2023	
489				Vs.					
490	18/05/2023	0710102035662022/8	710102035662022	VINCO METALS PRIVATE LIMITED		Sec. 230-232 - Second Motion	Order	3/8/2023	
491				Vs.					
492	11/4/2023	0710102039192021/11	710102039192021	ADVANT I.T.PARK PRIVATE LIMITED		Sec. 131(1)	Report	3/8/2023	
493				Vs.					
494				ROC					
495	11/1/2023	0710102050922022/11	710102050922022	ABACUS EXIM PRIVATE LIMITED		Sub-section (I) of section 230	Order	4/8/2023	Main case number msising in affidavit, One rupee court fee stamp msising in
496				Vs.					
497	17/07/2023	0710102051132022/10	710102051132022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED		Sub-section (I) of section 230	Report	4/8/2023	Incomplete document filed,
498				Vs.					
499				KBN INFRASTRUCTURE PRIVATE LIMITED					
500				VIBHA AGGARWAL					
501				Vs.					
502	25/07/2023	0710102053932022/3	710102053932022	SHREE MAHADEV TRADERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	Report	4/8/2023	One page in Hindi, Page 1 according to PDF in Hindi,
503	26/04/2023	0710102054372021/4	710102054372021	SKN CITY GAS LLP		Rule 11 of NCLT,Sec. 230-232 - Second Motion	Report	4/8/2023	
504				Vs.					
505	10/5/2023	0710102060562022/2	710102060562022	ESAREM TECHNOLOGIES PRIVATE LIMITED		Sec. 230-232 - Second Motion	Report	11/8/2023	Page numbers msising in Index,
506				Vs.					
507	8/8/2023	0710102061192021/7	710102061192021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR)		Sec 224 (5)	Report	11/8/2023	Page numbers msising in Index,
508				Vs.					
509				ARGL LIMITED					
510	28/04/2023	0710102064922021/17	710102064922021	QUICKCALLS PVT. LTD.		Sec. 230-232 - Second Motion	Report	11/8/2023	Welfare fee stamp and court fee stamp msising in vakalatnama,
511				Vs.					

512	1/8/2023	0710102070602022/9	710102070602022	ERICSSON INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	3/8/2023	Year not matching of main case number in portal and PDF document,	
513				<u>vs.</u>					



DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890